



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/6395/2022 FIXED	BIJAY LASHMI BARUAH <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
	<b>WITH</b> I.A.(Civil)/2956/2022 <b>in</b> WP(C)/6395/2022	BIJAY LASHMI BARUAH <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
<b><u>ADMISSION</u></b>				
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	WA/342/2019 FIXED	SMT. F. LALREMSANGI <b>Versus</b> THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/3966/2019 <b>in</b> WA/342/2019	SMT. F. LALREMSANGI <b>Versus</b> THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM

4	<b>WITH</b> WA/343/2019	SH. LALROZARA <b>Versus</b> THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2)
	<b>WITH</b> I.A.(Civil)/3981/2019 <b>in</b> WA/343/2019	SH. LALROZARA <b>Versus</b> THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	GA, MIZORAM
5	WA/2/2022 FIXED	JOHN RAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
6	C.Ex.App./6/2022	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S GAIL (INDIA) LIMITED	MR. S C KEYAL	
	<b>WITH</b> I.A.(Civil)/3218/2022 <b>in</b> C.Ex.App./6/2022	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S GAIL (INDIA) LIMITED	MR. S C KEYAL	
7	WA/13/2022 FIXED	SRI SRI BIJOY KRISNA SADAN ASHRAM <b>Versus</b> HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
8	ITA/13/2022	PR. COMMISSIONER OF INCOME TAX <b>Versus</b> M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL MR. S SARMA	
9	Mat.App./32/2022 FIXED, WITH LCR	ANIL KUMAR NATH <b>Versus</b> LATA CHOUDHURY	MR M AHMED MR A. ALI N. CHOUDHURY	
10	Mat.App./34/2022 FIXED, WITH LCR	ANIL KUMAR SARMA <b>Versus</b> LILA DEVI	MS. S KANUNGOE	
	<b>WITH</b> I.A.(Civil)/2989/2022 <b>in</b> Mat.App./34/2022	ANIL KUMAR SARMA <b>Versus</b> LILA DEVI	MS. S KANUNGOE	
11	WA/100/2022 FIXED	MANDIRA DEBNATH <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR.A K RAY MR.I GOGOI MISS T DAS	SC, K A A C SC, HEALTH
12	WA/260/2022 FIXED	THE ASSAM FINANCIAL CORPORATION LTD. AND 2 ORS. <b>Versus</b> BHABENDRA NATH SARMA AND 6 ORS. B	MR. R K D CHOUDHURY	MR. B SARMAH MR. A L MANDAL (r-7) SC, FINANCE
13	WA/285/2022 CAVT. NO.08972/022, FIXED, CAVT./837/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> DR. N SAHEWALLA AND COMPANY PVT. LTD. AND 2 ORS.	MR. S K MEDHI	MR G N SAHEWALLA MR M SAHEWALLA FOR CAVEATOR
14	WA/292/2022 FIXED	THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. <b>Versus</b> ABUL KACHEM AND ANR. F	MR. S C BISWAS MS A BORAH	MR. R MAJUMDAR MS A DAS MS. J GHOSH ASSTT.S.G.I.
15	WA/349/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC

16	WA/350/2022	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	<b>WITH</b> I.A.(Civil)/3227/2022 <b>in</b> WA/350/2022	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
17	WA/351/2022	IMRAN SHA CHOUDHURY <b>Versus</b> SHONJIT ADHIKARY AND 3 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, PNB
	<b>WITH</b> I.A.(Civil)/3232/2022 <b>in</b> WA/351/2022	IMRAN SHA CHOUDHURY <b>Versus</b> SHONJIT ADHIKARY AND 3 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, PNB
<b>MATTERS REGARDING PROVINCIALIZATION</b>				
18	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	<b>WITH</b> WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
20	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	<b>WITH</b> WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	<b>WITH</b> WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
23	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	<b>WITH</b> WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WP(C)/163/2020 FIXED (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
	<b>WITH</b> WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA

27	<b>WITH</b> WP(C)/141/2018	SUNAIChERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
28	<b>WITH</b> WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
29	<b>WITH</b> WP(C)/3481/2018	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
30	<b>WITH</b> WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
31	<b>WITH</b> WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
32	<b>WITH</b> WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
33	<b>WITH</b> WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
34	<b>WITH</b> WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
35	<b>WITH</b> WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
36	<b>WITH</b> WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
37	<b>WITH</b> WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC

38	<b>WITH</b> WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
39	<b>WITH</b> WP(C)/3297/2019	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
40	<b>WITH</b> WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
41	<b>WITH</b> WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
42	<b>WITH</b> WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
43	<b>WITH</b> WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
44	<b>WITH</b> WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
45	<b>WITH</b> WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
46	<b>WITH</b> WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
47	WP(C)/5040/2021 FIXED (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
48	WP(C)/1406/2022 FIXED (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
49	<b>WITH</b> WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	<b>WITH</b> WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
51	<b>WITH</b> WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
52	<b>WITH</b> WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE

53	<b>WITH</b> WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
54	<b>WITH</b> WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
55	<b>WITH</b> WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	<b>WITH</b> WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	<b>WITH</b> WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	<b>WITH</b> WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	<b>WITH</b> WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	<b>WITH</b> WP(C)/688/2022	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
61	<b>WITH</b> WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	<b>WITH</b> WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
63	<b>WITH</b> WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
64	<b>WITH</b> WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
65	<b>WITH</b> WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	<b>WITH</b> WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	<b>WITH</b> WP(C)/6380/2022	KAMINI RABHA AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
68	WP(C)/2445/2022 FIXED (GROUP - F)	BABUL DAS AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE

69	<b>WITH</b> WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
70	WP(C)/2446/2022 FIXED (GROUP - D)	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
71	<b>WITH</b> WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
72	<b>WITH</b> WP(C)/8148/2018	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
73	<b>WITH</b> WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
74	<b>WITH</b> WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
75	<b>WITH</b> WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
76	<b>WITH</b> WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
77	<b>WITH</b> WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
78	<b>WITH</b> WP(C)/175/2020	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
79	<b>WITH</b> WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
80	<b>WITH</b> WP(C)/6311/2021	ROWSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
81	<b>WITH</b> WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
82	<b>WITH</b> WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE

83	<b>WITH</b> WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
84	<b>WITH</b> WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
85	<b>WITH</b> WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
86	<b>WITH</b> WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
87	<b>WITH</b> WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
88	<b>WITH</b> WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
89	<b>WITH</b> WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
90	<b>WITH</b> WP(C)/5594/2022	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
91	<b>WITH</b> WP(C)/6045/2022	MAMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
92	W.P.(CrI.)/2/2017 FIXED	JALAL UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
93	WA/78/2017 FIXED	MAHESH TANTI <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
94	WA/44/2018 FIXED	JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	<b>WITH</b> I.A.(Civil)/655/2018 in WA/44/2018	MD JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
95	PIL/60/2018 FIXED	BOBRUBAHAN SAIKIA <b>Versus</b> THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)



96	WA/160/2019 FIXED	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
97	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM
98	PIL/60/2021 FIXED	TAZUDDIN AHMED AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE MR. S KALITA FOR CAVEATOR
99	WA/353/2021 CAVT. NO.09262/021, WP(C) 6081/21(D/O), FIXED	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> PRASANTA DUTTA		
100	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
101	PIL/62/2022 FIXED	REHEL RONGMEI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, P AND R.D. GA, ASSAM
102	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. <b>Versus</b> MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)
103	WA/137/2022 FIXED	MOSTAQUE MD MORSHEDUR HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S MUKTAR (R4)
104	WA/295/2022 FIXED	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. <b>Versus</b> SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
105	WA/320/2022 FIXED	KANAK LATA DAS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, P AND R.D. GA, ASSAM
106	I.A.(Civil)/2833/2022 FIXED in PIL/44/2022  <b>WITH</b> PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
107	Cont.Cas(C)/38/2022  <b>WITH</b>	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	ADDL. A.G., MIZORAM GA, MIZORAM
108	WP(C)/285/2022  <b>WITH</b> I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	GA, MIZORAM
109	I.A.(Civil)/3191/2022 in WA/12919/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR THE UNION OF INDIA AND 5 ORS. <b>Versus</b> PRANAB KUMAR NATH	MS. S CHAKRAVARTY  MS. B SARMA	AG, MIZORAM

	<b>WITH</b> WA/12919/2022 (Filing Number)	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> PRANAB KUMAR NATH B	MS. B SARMA	
	<b>WITH</b> I.A.(Civil)/12920/2022 (Filing Number)	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> PRANAB KUMAR NATH B	MS. B SARMA	
110	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 46 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A BARUAH	MR. D K BAIDYA (SC, NMC) SC, N M C SC, HEALTH
<b>HEARING</b>				
111	WA/85/2021 FIXED	STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
112	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
113	<b>WITH</b> WA/75/2020	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
114	<b>WITH</b> WA/98/2020	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
115	<b>WITH</b> WA/101/2020	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
116	<b>WITH</b> WA/103/2020	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
117	<b>WITH</b> WA/110/2020	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM

118	<b>WITH</b> WA/111/2020	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
119	<b>WITH</b> WA/118/2020	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
120	<b>WITH</b> WA/119/2020	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
121	<b>WITH</b> WA/125/2020	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
122	<b>WITH</b> WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
123	<b>WITH</b> WA/127/2020	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
124	<b>WITH</b> WA/128/2020	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
125	<b>WITH</b> WA/131/2020	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
126	<b>WITH</b> WA/137/2020	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
127	<b>WITH</b> WA/141/2020	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
128	<b>WITH</b> WA/147/2020	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
129	<b>WITH</b> WA/154/2020	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
130	<b>WITH</b> WA/155/2020	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
131	<b>WITH</b> WA/163/2020	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
132	<b>WITH</b> WA/169/2020	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM

133	<b>WITH</b> WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1918/2020 <b>in</b> WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
134	<b>WITH</b> WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1930/2020 <b>in</b> WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
135	<b>WITH</b> WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2001/2020 <b>in</b> WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
136	<b>WITH</b> WA/196/2020	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
137	<b>WITH</b> WA/206/2020	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
138	<b>WITH</b> WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
139	<b>WITH</b> WA/219/2020	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
140	<b>WITH</b> WA/26/2021	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
141	<b>WITH</b> WA/31/2021	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
142	<b>WITH</b> WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
143	<b>WITH</b> WA/50/2021	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
144	<b>WITH</b> WA/58/2021	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

145	<b>WITH</b> WA/216/2021	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
146	<b>WITH</b> WA/217/2021	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
147	<b>WITH</b> WA/277/2021	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
148	<b>WITH</b> WA/279/2021	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
149	<b>WITH</b> WA/321/2021	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
150	<b>WITH</b> WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
151	<b>WITH</b> WA/14/2022	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
152	<b>WITH</b> WA/93/2022	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
153	<b>WITH</b> WA/95/2022	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
154	<b>WITH</b> WA/96/2022	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
155	<b>WITH</b> WA/159/2022	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 07-11-2022 TO 18-11-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4579/2022 FIXED, WITH LCR	FUL BANU @ MUSSTT PHUL BANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/4692/2022 FIXED, WITH LCR	ASAB UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5964/2022	K. SREEDHAR RAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D SAIKIA MR D SAIKIA	SC, AG ASSTT.S.G.I. SC, GHC
4	WP(C)/6615/2022 FIXED	MUSSTT JAHURA KAHTUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/6974/2022	MD. HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR J M SULAIMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/6977/2022	RINA ROY @ RINA RANI ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/6992/2022	ANAR HUSSAIN @ ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN MR A N IQBAL D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/6995/2022	FIROJA KHATUN @ FIRAJA KHATUN @ FIRUJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/6996/2022	MOFIDA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/7000/2022	MD. DILBAR ALI @ DELBAR ALI @ DELWAY ALI @ DELWAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MRS. M TALUKDAR MR. N I KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/7021/2022	ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S ZAMAN MR. M ALAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7032/2022	MAYNAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN D. HUSSAIN MR. L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/7038/2022	ANOWARA BEGUM @ ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/7042/2022	SOVA @ SHUBHA DUTTA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. D K DAS MR P P MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/7064/2022	REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/7076/2022	HANUFA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/7079/2022	HASANA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/7082/2022	LAILA BEGUM @ LAILI BIBI <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/7086/2022	SUCHITRA BARMAN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR M H AHMED MR. D M KHAN	SC, NRC DY.S.G.I. SC, ECI SC, F.T



20	WP(C)/7089/2022	FULBANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/7090/2022	AZIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
22	WP(C)/7091/2022	ANUWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F K R AHMED	SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/7097/2022	MOHIRUL ISLAM @ MAHIRUDDIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	DY.S.G.I. SC, F.T
24	WP(C)/7103/2022	SAMARTA BHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
25	WP(C)/7108/2022	HAFIZA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/7110/2022	OMAR ALI MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/7114/2022	MD. MAZIBAR ALI @ MOJIBAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

**ADMISSION**

28	WP(C)/2906/2022 FIXED, WITH LCR	MUSTT JAITAN NESSA @ JAITAN @ JAITUN @ JAJATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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**ORDERS**

29	Review.Pet./76/2021 FIXED, WITH WP(C)/3568/2016 (D/O), LCR	KAMAL UDDIN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022

10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./3/2022 PART-HEARD, FIXED	M/S SOHUM SHOPPE PVT LTD <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR
2	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
3	<b>WITH</b> Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
4	<b>WITH</b> Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
5	Arb.P./3/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
6	Arb.P./19/2021 FIXED	M/S A2Z INFRA ENGINEERING LIMITED <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR K TALUKDAR	SC, APDCL
7	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD <b>Versus</b> THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
8	Arb.P./15/2022 FIXED	M/S DIPAYAN PAUL AND CHANCHAL PAUL JV <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI	SC, PWD
9	Arb.P./27/2022 FIXED	M/S S R ENGINEERING CONSTRUCTION <b>Versus</b> THE COMMANDER WORKS ENGINEER AND ANR		MR. R K D CHOUDHURY MR H GUPTA

**ORDERS**

10	Arb.P./4/2019 FIXED	M/S. JAY BHAWANI VINAYAK TRADING <b>Versus</b> GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	
11	Review.Pet./107/2022 FIXED, WITH WP(C)/915/2019 (D/O)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
<b>HEARING</b>				
12	WP(C)/6653/2014 FIXED	SUKHAMAY DEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/615/2022	NIKITA SUTAR (MINOR), <b>Versus</b> BIKRAM KAIRI AND ANR	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS. J GHOSH	
2 WP(C)/6332/2022 FIXED	SMTI RUNTI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
3 WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE
4 WP(C)/6921/2022 FIXED	SUBHOJIT NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. T J MAHANTA MR D MAHANTA	DY.S.G.I.
5 WP(C)/7043/2022	ABDUL MALIK BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. M HUSSAIN	SC, P W D
6 WP(C)/7055/2022 FIXED	BISWAJIT NATH AND 31 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	SC, RAILWAY
7 WP(C)/7096/2022	PRADEEP KUMAR <b>Versus</b> MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
8 WP(C)/7101/2022	PRADIP KUMAR HAZARIKA <b>Versus</b> M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	
9 WP(C)/7105/2022	NITUL DEKA AND 22 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	SC, APDCL
10 WP(C)/7111/2022	ABDUL LATIF SK AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 68 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, REVENUE

**ORDER (STAY VACATING)**

11	I.A.(Civil)/3225/2022 in WP(C)/6378/2022  <b>WITH</b> WP(C)/6378/2022	MS. JESHMINA KHATUN <b>Versus</b> AKRAM HUSSAIN AND 3 ORS.  AKRAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  <b>ADMISSION</b>	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY  MS M DAS	GA, ASSAM MRS M DAS SC, REVENUE  GA, ASSAM SC, REVENUE
12	WP(C)/921/2018	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
13	WP(C)/2121/2018	DILIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE
14	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
15	WP(C)/7491/2019	SHRI HIREN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. N U K NAIR GA, ASSAM MR. J AHMED MR. S K GOSWAMI MR. A CHETRY MS A HUSSAIN MS U SHARMA MS G PARMAWI MR. R SHARMA SC, REVENUE
16	WP(C)/2675/2020 B/O  <b>WITH</b>	LEKHA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
17	WP(C)/3533/2020	LEKHA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
18	WP(C)/5652/2020 FIXED	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD (APDCL) AND 3 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL SC, APGCL
19	WP(C)/5/2021	TARIF AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MS. A NEOG MS M KAKOTY MR. A SANDILYA
20	WP(C)/25/2021	RAJU KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. MD S HOQUE MR. M DEKA	ASSTT.S.G.I.
21	WP(C)/61/2021	SUDARSON SINGH CHETRI @ SUDARSON SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. K R PATGIRI MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
22	WP(C)/71/2021	SURJYA KANTA BORA <b>Versus</b> ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM

23	WP(C)/136/2021	DIBYAJYOTI CHAMUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, DLR
24	WP(C)/153/2021	AJIT SUKLABAIIDYA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D DEKA	SC, PNRD SC, FINANCE
25	WP(C)/158/2021	CT/GD MUKESH CHANDRA BORA, <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. K K PARASAR MR. K K PARASAR ASSTT.S.G.I.
26	WP(C)/240/2021	RANJIT KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MS. T A AHMED MS M NIROLA	SC, PNRD GA, ASSAM SC, PWD
27	WP(C)/293/2021	YOUSUF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM SC, REVENUE SC, FINANCE
28	WP(C)/1315/2021	DWIPJYOTI PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
29	WP(C)/1640/2021	BIRAJ KR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	SC, FINANCE
30	WP(C)/4161/2021	MD. HAFAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG, R4) SC, FINANCE SC, REVENUE
31	WP(C)/4333/2021	MUYAZZIN HUSSAIN LASKAR @ MOYAZZIN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, P H E
32	WP(C)/4423/2021	KUNJA LATA BORAH <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 7 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	MR. DILIP DEY (R-5) MS T NANDI (R-5) MS J SARMAH MS. M DEY
33	WP(C)/4756/2021	CHINMAY DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ	GA, ASSAM MR. N ANAND (R5) R. ALI (R5) SC, REVENUE
34	WP(C)/5090/2021	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
	<b>WITH</b>			
35	WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
36	WP(C)/5430/2021 FIXED	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
37	WP(C)/7172/2021	RISHA BALA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A DASGUPTA MS B DAS MR. B DAS MR R SARKAR	GA, ASSAM SC, BTC
38	WP(C)/1073/2022 FIXED	MANARONJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I A HAZARIKA MR. M A CHOUDHURY MRS. S ISLAM MR. R K GOSWAMI	GA, ASSAM SC, IRRIGATION SC, AGRI. DEPARTMENT

39	WP(C)/2357/2022 FIXED	DIPESH SHARMA AND ANR <b>Versus</b> THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. J LASKAR MR R DAS	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
40	WP(C)/3027/2022 B/O	DHRUBAJYOTI MEDHI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
<b>WITH</b>				
41	WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
42	WP(C)/6688/2022 FIXED	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	GA, ASSAM
<b>ORDERS</b>				
43	Cont.Cas(C)/405/2015 FIXED	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
<b>WITH</b>				
44	Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)
<b>WITH</b>				
45	Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
<b>WITH</b>				
46	Cont.Cas(C)/115/2016	GULMAI DAS and 7 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN MD I H KHAN	DR.B AHMED(R-1&2) MR.N HAQUE R-1and2 MS U DAS(R-4) MS.A VERMA(R-4) MR.J M A CHOUDHURY(R-1&2) MS.S KHANIKAR(R-4) MR.A K AZAD(R-1&2)
47	Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. <b>Versus</b> V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE (r-4,5,7)



48	Cont.Cas(C)/119/2019	KAMAL BORAH <b>Versus</b> ALOK KUMAR, IAS AND ANR.	MR. P SARMAH MS R D KAKATI MR. S UPADHAY MR. B KUMAR	
49	Cont.Cas(C)/7/2021	SMTI. ANITA SINGHA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2)
50	WP(C)/5154/2022 B/O	SANJIB MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE
<b>STAY MATTERS</b>				
51	WP(C)/252/2022	LIAKAT ALI <b>Versus</b> ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL
52	WP(C)/3430/2022	SUBHASH DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
53	WP(C)/3750/2022	MD. JAFFER IMAM ANSARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	SC, IRRIGATION
54	WP(C)/4239/2022	MAZZARELLO BARLA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
55	WP(C)/4442/2022 WITH LCR	PRANAB RONGCHONG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 Cont.Cas(C)/614/2022	ARABINDA DAS <b>Versus</b> BIJOYA CHUODHURY AND ANR	MR. D P BORAH MS. S BORO MR B PAUL	
2 WP(C)/4770/2022 FIXED	DAMAYANTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B PRASAD	SC, ELEM. EDU SC, AG SC, BTC
3 WP(C)/5783/2022	SUNIL KUMAR MITRA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	B KUMAR MR. S UPADHAY	SC, ELEM. EDU SC, BTC
4 WP(C)/6492/2022 FIXED	SADDAT HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE
5 WP(C)/6721/2022 FIXED	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU
6 WP(C)/6772/2022 FIXED	SUNITA KAKATI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. D. BORAH	SC, SEC. EDU. SC, FINANCE
7 WP(C)/6818/2022 FIXED	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	SC, SEC. EDU. GA, ASSAM
8 WP(C)/6831/2022 FIXED	BHABESH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU.
9 WP(C)/6860/2022 FIXED	MRITYUNJAY BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	H A AHMED MR. R ALI	SC, ELEM. EDU GA, ASSAM
10 WP(C)/7001/2022 FIXED	SABITA DEVI AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU SC, SSA
11 WP(C)/7047/2022	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU
12 WP(C)/7049/2022	DURGESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM

13	WP(C)/7050/2022	AMAL CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	SC, HIGHER EDU
14	WP(C)/7051/2022	TUHIN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
15	WP(C)/7057/2022	MD. SAMIUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/7058/2022	NIKHIL GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KONWAR MS M DAS	SC, ELEM. EDU
17	WP(C)/7060/2022	SYED FARUK KAIM ABDULLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI B. M. KALITA MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM
18	WP(C)/7066/2022	MUZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY MR. S TALUKDAR	SC, SEC. EDU.
19	WP(C)/7068/2022	DR. MD. SHIRAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	SC, SEC. EDU.
20	WP(C)/7072/2022	HITESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI	SC, SEC. EDU.
21	WP(C)/7073/2022	HASANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, SEC. EDU. GA, ASSAM
22	WP(C)/7075/2022	SMT. RUMI CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WP(C)/7085/2022	MANJU BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT. SC, BTC
24	WP(C)/7093/2022	LEENA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
25	WP(C)/7095/2022	KASHMIRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M TALUKDAR MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM
26	WP(C)/7112/2022	DR. SHABNAM RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	H A AHMED MR. R ALI MR A S SK	SC, HEALTH
27	WP(C)/7113/2022	MD. SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU
<b>ORDER (STAY VACATING)</b>				
28	I.A.(Civil)/2759/2022 FIXED in WP(C)/3865/2022 <b>WITH</b> WP(C)/3865/2022	SHAMEZ UDDIN <b>Versus</b> JAKIR HUSSAIN KHAN AND 6 ORS.  JAKIR HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS  MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM  SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR MR. M I HUSSAIN (r-8) MR. S M RAHMAN (r-8) MR R DAS N. UDDIN (r-8)
29	I.A.(Civil)/2761/2022 FIXED in WP(C)/3518/2022	MD. ASHAK ALI <b>Versus</b> ABDUR ROAF AND 6 ORS.	MR. D F A AHMED MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM

	<b>WITH</b> WP(C)/3518/2022	ABDUR ROAF <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR (r-8) MR R DAS (r-7)
30	I.A.(Civil)/2816/2022 FIXED <b>in</b> WP(C)/3876/2022 <b>WITH</b> WP(C)/3876/2022	NAZRUL ISLAM, <b>Versus</b> SORIF UDDIN AND 7 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
		SORIF UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. D F A AHMED (R-7 & 8) MR. J LASKAR MR R DAS
31	I.A.(Civil)/2859/2022 FIXED <b>in</b> WP(C)/1623/2021 <b>WITH</b> WP(C)/1623/2021	AMULYA PRASAD SAIKIA <b>Versus</b> RUPALI NARAH AND 7 ORS	MR. D DEKA	SC, ELEM. EDU MR. B K DAS MR H GOGOI
		RUPALI NARAH <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
32	I.A.(Civil)/1623/2022 FIXED <b>in</b> WP(C)/433/2021 <b>WITH</b> WP(C)/433/2021	DR. NIRUPAMA BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. D DAS SR. ADV MR. N SARKAR MR P K BASU MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. A GOYAL MR. A CHOUDHURY
		NIRUPAMA BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)
<b><u>ADMISSION</u></b>				
33	WP(C)/3417/2016 FIXED	RANTU KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	GA, ASSAM MR.P C GOSWAMIR- 6and7 MISS S GOSWAMI(R- 6&7) SC, ELEMENTARY EDUCATION
34	WP(C)/4239/2016 FIXED	JITU GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R GOGOI MR.N BORAH	SC, ELEMENTARY EDUCATION
35	WP(C)/4554/2016 FIXED	SINDHUMANI RABHA and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	MR.B RAMCHIARY SC, ELEMENTARY EDUCATION MS.M BASUMATARY MR.A BORO SC, FINANCE SC, BTADC MR.C TALUKDAR
36	WP(C)/5041/2016 FIXED	MD. MAHSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT
37	WP(C)/2363/2017 FIXED	PABINDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.J KALITA	GA, ASSAM MS R P BARUAH (R5, R6) SC, SECONDARY EDUCATION
38	WP(C)/7412/2019 B/O	HARAKANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS R P BARUAH	SC, SEC. EDU.

39	WP(C)/9393/2019 FIXED	NIRADA DOLEY MILI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
<b>WITH</b>				
40	Cont.Cas(C)/417/2021	PRABHAWATI PAYENG MILI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8) MR. B DEORI
41	WP(C)/2495/2020 FIXED	MONORAMA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM, SC, NCTE.
42	WP(C)/3625/2020 FIXED	BABY SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. M SARMA (R7) MRS R DEKA (R7)
<b>WITH</b>				
43	Cont.Cas(C)/401/2020	BABY SINGHA <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MS. N PHUKAN, SC SEC EDU MS. N PHUKAN, SC SEC EDU MR B KAUSHIK MR. K P PATHAK
44	WP(C)/4188/2020 FIXED	AMUSANA MIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. MR. A K DUTTA (R5) MR. B PURKAYASTHA (R5)
45	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
<b>WITH</b>				
	I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
46	WP(C)/2319/2021 FIXED	GOPAL KATEL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10)
<b>WITH</b>				
	I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR <b>Versus</b> GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
47	WP(C)/2710/2021 FIXED	DR. PRANAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU MR B CHANDA (r-3,4)
48	WP(C)/3550/2021 FIXED	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MR A D CHOUDHURY MS. J BORO	SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC

49	<b>WITH</b> WP(C)/378/2017	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. S DEKA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	<b>WITH</b> I.A.(Civil)/3529/2019 <b>in</b> WP(C)/378/2017	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
50	<b>WITH</b> WP(C)/3723/2018	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	MR. S DEKA (R5) GA, ASSAM MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
51	<b>WITH</b> WP(C)/1935/2020	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
52	WP(C)/4181/2021 B/O	MD. CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM	SC, SEC. EDU. SC, FINANCE
53	WP(C)/4376/2021 FIXED	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R4)
54	WP(C)/4878/2021 FIXED	JYOTSNA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
55	WP(C)/5028/2021 FIXED	AFRUZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1093/2022 <b>in</b> WP(C)/5028/2021	NASHIR UDDIN AHMED <b>Versus</b> AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
56	WP(C)/5291/2021 FIXED	BODIOT ZAMAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, SEC. EDU. MS. R CHOUDHURY (R4) MR. A H M R CHOUDHURY (R4) MR N RAHMAN (R4)
57	WP(C)/6453/2021 B/O	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU
58	WP(C)/6832/2021 FIXED	ANIRUDDHA SEN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
59	WP(C)/1202/2022 B/O	MD. ABDUL HASHIM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (r-9) SC, FINANCE
60	WP(C)/1237/2022 FIXED	SMTI. RIMI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. N DEY MR G BARUAH	SC, SEC. EDU. GA, ASSAM
61	WP(C)/1587/2022 FIXED	ASWINI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MR. C DAS	SC, HIGHER EDU MR. M K CHOUDHURY (R4) MR A CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, FINANCE DEPTT.

62	WP(C)/2809/2022 FIXED	RAMESH CHANDRA KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, SEC. EDU. MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6)
63	WP(C)/2839/2022 FIXED	SHOHID ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (r-7) MR. B HUSSAIN (r-7) MR A HAQUE (r-7)
64	WP(C)/2932/2022 FIXED	MANJU GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI	SC, SEC. EDU.
65	WP(C)/3961/2022 FIXED	DIPANGKAR KAYASTHA <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
66	WP(C)/4572/2022 FIXED	ABDUL ALIM KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
67	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
68	WP(C)/5068/2022 FIXED	SUNIL NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
69	WP(C)/5501/2022 FIXED	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
70	WP(C)/6372/2022 FIXED	BANI KANTA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU SC, FINANCE
<b>ORDERS</b>				
71	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
72	WP(C)/679/2016 FIXED	ROMEZ UDDIN AHMED and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. R PHUKAN MR. D J DAS	SC, ELEMENTARY EDUCATION
73	Cont.Cas(C)/230/2019 FIXED	GOPALJI MISHRA AND 9 ORS. <b>Versus</b> DILIP CHANDRA NATH AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY MRS. A GAYAN ASSTT.S.G.I. SC. ASSAM UNIVERSITY
<b>WITH</b>				
74	Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. <b>Versus</b> DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
75	Cont.Cas(C)/127/2020 FIXED	ABU BAKKAR LASKAR <b>Versus</b> SMT. SURANJANA SENAPATI, ACS AND 2 ORS.	MR F A LASKAR MR. D H MOZUMDER	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
76	Cont.Cas(C)/396/2020 FIXED	SHAFIQUE AHMED LASKAR <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN
77	Cont.Cas(C)/612/2020 FIXED	SUSMITA DEB (SHOME) <b>Versus</b> PHANINDRA JIDUNG, AES and ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANIAR (r-2)

78	Cont.Cas(C)/257/2021 FIXED	SMTI CHITRALEKHA KONWAR <b>Versus</b> B. KALYAN CHAKRAVARTHY AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2)
79	WP(C)/1212/2021 FIXED	TUKHESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. R K NATH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
80	Cont.Cas(C)/141/2022 B/O	URMILA DEVI <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	MR. K GOGOI MR S DAS
81	Cont.Cas(C)/420/2022 FIXED	ANURADHA PRIYADARSHINI BHUYAN AND 18 ORS. <b>Versus</b> DR. OM PRAKASH, IAS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	MR. D SAIKIA MR. B GOGOI MR P NAYAK
82	WP(C)/1631/2022 FIXED	BARNALI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, ELEM. EDU SC, FINANCE SC, BTC
83	I.A.(Civil)/1766/2022 FIXED in WP(C)/313/2022 <b>WITH</b> WP(C)/313/2022	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, SEC. EDU.
84	I.A.(Civil)/2946/2022 FIXED in WP(C)/1167/2022 <b>WITH</b> WP(C)/1167/2022	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. MR. S C KEYAL (R-4) MS G HAZARIKA (R-4) MISS P DAS (R-4)
84	I.A.(Civil)/2946/2022 FIXED in WP(C)/1167/2022 <b>WITH</b> WP(C)/1167/2022	ASHOK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU SC, HIGHER EDU
85	WP(C)/6202/2022 FIXED	ASHOK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU
85	WP(C)/6202/2022 FIXED	MD HAZARAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
86	WP(C)/6262/2022 FIXED	MD. AHEDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU.
87	WP(C)/6576/2022 FIXED	SYED SHAH SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
<b><u>STAY MATTERS</u></b>				
88	WP(C)/3469/2022 FIXED	DIBYA LATA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022



9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Wednesday,9th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

#### [CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/447/2021	RAJIB KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MRS. A GAYAN (R-1) MS J SARMAH ASSTT.S.G.I. SC, I O C
2 WP(C)/1853/2021	SHAHAJAHAN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	GA, ASSAM SC, REVENUE
3 WP(C)/3553/2021	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
4 WP(C)/6339/2021	AMLAN JYOTI MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
5 Cont.Cas(C)/616/2022	JABEDA KHATUN AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN	
6 WP(C)/4685/2022 FIXED	PUNJAB NATIONAL BANK <b>Versus</b> M/S ROYAAL INFRASTRUCTURE AND 5 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
7 WP(C)/5078/2022	BHUPEN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	SC, P AND R.D. GA, ASSAM
8 WP(C)/5080/2022	DIPON KUMAR DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. GA, ASSAM MR. S B LASKAR (r-7) MR. H A LASKAR (r-7) MS N KALITA (r-7) MS D DUTTA (r-7)
9 WP(C)/6414/2022	M/S A K SINGH AND COMPANY <b>Versus</b> THE COAL INDIA LTD. AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	SC, COAL INDIA

10	WP(C)/6519/2022	RABIAL HOQUE AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS. S. KAR	GA, ASSAM SC, REVENUE
11	WP(C)/6670/2022 FIXED	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
12	WP(C)/6699/2022	NURUL AMIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
13	WP(C)/6858/2022 FIXED	ANJUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
14	WP(C)/6879/2022 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM
15	WP(C)/6912/2022 FIXED	TAJUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR J ISLAM MR. A HUSSAIN	GA, ASSAM
16	WP(C)/6926/2022 FIXED	RAJU DAS <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
17	WP(C)/7014/2022	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
18	WP(C)/7061/2022 B/O	JAYANTA ROY AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP SC, BTC
19	WP(C)/7084/2022	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. M HUSSAIN	GA, ASSAM SC, REVENUE
20	WP(C)/7100/2022	HEM BAHADUR PRADHAN @ NEWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B SINHA MR. S UPADHAY MS. A LALA MR. M SHARMA	GA, ASSAM
21	WP(C)/7102/2022	FORASH UDDIN LASKAR AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
22	I.A.(Civil)/3055/2022 in WP(C)/6107/2022	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMAL (PETA) INDIA <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MR D J DAS  N GAUTAM	MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b> WP(C)/6107/2022	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR H GUPTA ASSTT.S.G.I.
<b>ADMISSION</b>				
23	WP(C)/1734/2017 WITH I.A.(C)3173/2019(D/O) B/O	DEEPAK SAIKIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI MR.H KAKATI	GA, ASSAM MR. R BARUAH MR.K M HALOI(R-5) MR.S AHMED(R-5) MR. N M DUTTA MR.A K DEKA(R-5) MR. R SARKAR MR. S C KHOOND

	<b>WITH</b> I.A.(Civil)/671/2018 in WP(C)/1734/2017	BADAL SHOME <b>Versus</b> DEEPAK SAIKIA AND 4 ORS	MR. K M HALOI MR. A K DEKA	GA, ASSAM MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. R D BHUYAN MR. N BARMAN MS E B GOGOI MR. N GOGOI MR. H KAKATI MS. J BARMAN MS D H BARUAH
24	WP(C)/2431/2017	VIJAY KUMAR DHIR <b>Versus</b> ICICI BANK LTD	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR R DE MR.K DAS SC, I C I C I BANK
25	WP(C)/3923/2017 FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
26	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA <b>Versus</b> GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
	<b>WITH</b> I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA <b>Versus</b> GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI
27	WP(C)/4530/2020 CAVT. NO.0594/2020 FIXED, CAVT./594/2020	DHANADA DAS BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. N D SARMA MR J ISLAM MR. P K SHARMA	SC, PNRD GA, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI FOR CAVEATOR SC, PWD
28	WP(C)/5071/2020 B/O	NEZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	
29	WP(C)/1842/2021	M/S NEW MALAMATI TEA ESTATE AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. S S ROY MR. D GOGOI ASSTT.S.G.I.
30	WP(C)/3585/2021 FIXED	PURUSHOTTAM LALL BASUDEO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE & SERICULTURE, R-1,3) MR. R BORPUJARI (SC, FINANCE, R-2)
31	<b>WITH</b> WP(C)/4125/2021	M/S KAMENG ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
32	<b>WITH</b> WP(C)/4126/2021	M/S MERO TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
33	<b>WITH</b> WP(C)/4219/2021	M/S TRIBENI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE

34	<b>WITH</b> WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
35	<b>WITH</b> WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
36	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
37	WP(C)/4074/2021 FIXED	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
38	WP(C)/190/2022 B/O	PRATIBHA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. B D KONWAR SR. ADV. MRS J M KONWAR MRS R DEKA MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1236/2022 <b>in</b> WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. <b>Versus</b> PRATIBHA KALITA	MR. K SINGHA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2140/2022 <b>in</b> WP(C)/190/2022	SATYAM CONSORTIUM PVT. LTD. <b>Versus</b> PRATIBHA KALITA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B D KONWAR SR. ADV. GA, ASSAM SC, REVENUE
39	WP(C)/1525/2022 B/O	RUPJYOTI DEKA <b>Versus</b> COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
40	WP(C)/1528/2022 B/O	ARUP BARMAN <b>Versus</b> COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
41	WP(C)/2085/2022	SAJID RAHMAN <b>Versus</b> THE UNION OF INDIA AND ANR	MS P AGARWAL MR B J DAS	SC, GST MR. S C KEYAL MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I.
42	WP(C)/2151/2022 B/O	MIR AKBAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM
43	WP(C)/2626/2022 B/O	M/S GOSWAMI ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	SC, IRRIGATION
44	WP(C)/3423/2022	SUDHINDRA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	MR. S K GOSWAMI (R. No. 5) MR R SHARMA (R. No. 5) MR. B K GOSWAMI (R. No. 5) SC, AFDC
45	<b>WITH</b> WP(C)/3200/2021	SANTOSH MALO <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC

	<b>WITH</b> I.A.(Civil)/1132/2021 <b>in</b> WP(C)/3200/2021	SUDHINDRA DAS <b>Versus</b> SANTOSH MALO AND 3 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. R M DEKA SC, AFDC
	<b>WITH</b> I.A.(Civil)/1588/2021 <b>in</b> WP(C)/3200/2021	SANTOSH MALO <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	
46	WP(C)/5895/2022 FIXED	M/S COXTON PRINTERS INDIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) SC, INDUSTRIES AND COMMERCE
47	WP(C)/6421/2022 FIXED	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
48	WP(C)/6477/2022 FIXED	HABIBAR RAHMAN AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
<b><u>ORDERS</u></b>				
49	WP(C)/3063/2020 FIXED	RIJU MONI BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
50	WP(C)/3550/2020 B/O	AKABBAR ALI AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, REVENUE
51	<b>WITH</b> WP(C)/849/2021	SAHERA KHATUN AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM SC, REVENUE
52	WP(C)/639/2021 FIXED	FULBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM
53	WP(C)/943/2021 FIXED	NAZIMA AKTER SIRAJI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. A K SAIKIA MS. A LALA (R-8,9,11 TO 15)
54	I.A.(Civil)/1605/2021 FIXED <b>in</b> WP(C)/7571/2018	ASHOK SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G J SARMA MS U DAS MS B DAS MS. B R KALITA	
55	WP(C)/1908/2022 B/O	ABUL BASHER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG SC, WATER RESOURCE ASSTT.S.G.I.
56	I.A.(Civil)/3144/2022 B/O <b>in</b> WP(C)/6312/2022 <b>WITH</b> WP(C)/6312/2022	MOFIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H DAS MR. B C DEKA	GA, ASSAM
		KHABIRAN NESSA AND ANR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
57	WP(C)/6728/2022 FIXED	BIPUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K SARMA MS K BHATTACHARYYA MR. PRAN BORA	GA, ASSAM
58	WP(C)/6735/2022 FIXED	BIPUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM

**STAY MATTERS**

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5570/2022	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI	GA, ASSAM MS. S KONWAR(GOVT. ADV)
<b>ADMISSION</b>				
2	CRL.A(J)/109/2022	NIM DAIMARY @ MOHIM <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	CrI.A./288/2022	BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/684/2022 <b>in</b> CrI.A./288/2022	BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
4	CRL.A(J)/68/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	TEMBRA BRAHMA <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/31/2022 WITH OFFICE NOTE	PRAFULLA DAS <b>Versus</b> THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/71/2022 WITH OFFICE NOTE, LCR 4 FILES	MAHESH ORANG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
7	CRL.A(J)/97/2022 WITH OFFICE NOTE	MONIRUL ISLAM @ RAFIQUIL @ MUNNI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS (LEGAL AID COUNSEL)	PP, ASSAM
8	I.A.(CrI.)/485/2022 WITH OFFICE NOTE <b>in</b> CrI.A./6539/2022 <b>WITH</b> CrI.A./6539/2022 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.  THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR. F	PP, ASSAM	



	<b>WITH</b> CrI.L.P./51/2022	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	
9	I.A.(CrI.)/486/2022 WITH OFFICE NOTE <b>in</b> CrI.A./208/2022 <b>WITH</b> CrI.A./208/2022	UJJAL KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
		UJJAL KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
10	I.A.(CrI.)/504/2022 WITH OFFICE NOTE, LCR 3 FILES <b>in</b> CrI.A./215/2022 <b>WITH</b> CrI.A./215/2022	DEBESH BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	PP, ASSAM
		DEBESH BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	PP, ASSAM
11	I.A.(CrI.)/572/2022 WITH OFFICE NOTE <b>in</b> CrI.A(J)/6797/2022 <b>WITH</b> CrI.A(J)/6797/2022 (Filing Number)	SANTOSH HEMBROM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S CHAKRABORTY MS. P MAHANTA	PP, ASSAM
		SANTOSH HEMBROM <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MS. P MAHANTA	
12	I.A.(CrI.)/685/2022 <b>in</b> CrI.A(J)/7898/2022 <b>WITH</b> CrI.A(J)/7898/2022 (Filing Number)	BINOD PEGU <b>Versus</b> STATE OF ASSAM.	MRS DIPANJALI BORPUJARI	PP, ASSAM
		BINOD PEGU <b>Versus</b> STATE OF ASSAM. A	MRS DIPANJALI BORPUJARI	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,9th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/3221/2022 B/O in WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> WP(C)/4189/2022	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	<b>WITH</b> I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC

#### **ORDER (IMPLEADMENT OF PARTY)**

2	I.A.(Civil)/3041/2022 FIXED in WP(C)/5235/2022	BHASKARJIT SAIKIA <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION AND ORS.	MR. C CHOWDHURY	
	<b>WITH</b> WP(C)/5235/2022	BHASKARJIT SAIKIA <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS.	MR. C CHOWDHURY MR. D K BAGCHI	SC, APSC MR R SENSUA (r-3) MR D BORAH (r-3) M. A. OASIS (r-3)

#### **ADMISSION**

3	WP(C)/6424/2014 FIXED	TH. DIPEN KUMAR SINGHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMAR-5 SC, WATER RESOURCE
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4	<b>WITH</b> WP(C)/7159/2021	TH DIPEN KUMAR SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA	MR. D MOZUMDER (R-5) MR. S BISWAS (R-5) MS D DEVI (R-5) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
5	WP(C)/6635/2015 FIXED	SRI PHILIP NARZARY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH	MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM
6	WP(C)/7675/2017 FIXED	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
7	WP(C)/8186/2017 FIXED	RANJU MILI and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2995/2022 <b>in</b> WP(C)/8186/2017	RANJU MILI and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. P K ROYCHOUDHURY MR.N G KUNDU MRG DEKA	GA, ASSAM GA, ASSAM
8	<b>WITH</b> WP(C)/2251/2020	MANAB JYOTI KAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
9	WP(C)/121/2019 FIXED	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM MR R DHAR (SC, PWD)
10	WP(C)/6733/2019	SURESH KAMAL DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	K U AHMED MR. W RAHMAN MS. J PATHAK	GA, ASSAM
11	WP(C)/8362/2019 WP(C) 8007/19(D/O), B/O	NILOTPAL DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N A SINGH	SC, AGRI. DEPARTMENT SC, AAU
12	<b>WITH</b> WP(C)/8444/2019	KUSHESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT SC, AAU
13	WP(C)/9042/2019 B/O	SAMSUL HOQUE AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR A ISLAM MD H R AHMED	SC, PNRD GA, ASSAM ASSTT.S.G.I. MR. B C CHOUDHURY MR. B C CHOUDHURY (R13)
14	WP(C)/867/2020 B/O	PAHESWARI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM MR. J HANDIQUE, SC, REVENUE AND DISASTER MANAGEMENT DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT., ASSAM SC, GAD
15	WP(C)/107/2021	BIPUL HALOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R ALI	GA, ASSAM MR A D CHOUDHURY (R-6) MR. D CHOUDHURY (R-6) MR. P DUTTA (R-6) SC, AEGCL
16	WP(C)/145/2021	SEHNAZ SULTANA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
17	WP(C)/146/2021	WASIM AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T N SRINIVASAN	GA, ASSAM SC, GAD SC, FINANCE

18	WP(C)/156/2021	DIPTI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, HEALTH
19	WP(C)/191/2021	MD. OMAR FARUQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	GA, ASSAM MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
20	WP(C)/194/2021	PRANAB KALITA AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
21	WP(C)/259/2021	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
	<b>WITH</b>			
22	WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
23	WP(C)/500/2021	SANGKHA SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM
24	WP(C)/1215/2021 FIXED	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/625/2022 <b>in WP(C)/1215/2021</b>	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS		ASSTT.S.G.I.
25	WP(C)/3390/2021	JIBAN SAIKIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	ASSTT.S.G.I.
26	WP(C)/3418/2021	BARADA TALUKDAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. A R TAHBILDAR	SR. GA, ASSAM
27	WP(C)/3983/2021	BRAJ RAJ SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MS. B SARMA ASSTT.S.G.I.
28	WP(C)/4245/2021 FIXED	KARUNA CH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
29	WP(C)/4497/2021 B/O	NILUFER ALOM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, AG (A AND E) GA, ASSAM
	<b>WITH</b>			
30	WP(C)/4569/2021	PINUEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP	GA, ASSAM SC, AG
31	WP(C)/4503/2021	PADMESWARI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
32	WP(C)/5667/2021 FIXED	NAYAN MONI DEKA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. S N TAMULI MS. A BEGUM	SC, HEALTH

33	WP(C)/121/2022 FIXED	PRASANTA BARUA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/438/2022 <b>in</b> WP(C)/121/2022	THE RUBBER BOARD OF INDIA AND 2 ORS. <b>Versus</b> PRASANTA BARUA AND 2 ORS	MR D KALITA (r-2,3,4) MR. D NATH (r-2,3,4) MS K PHUKAN (r-2,3,4)	MR. Y S MANNAN MR. S R RABHA (r-5)
34	WP(C)/589/2022 FIXED	GAKUL CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K BARUAH MR. U J SAIKIA MR. D BHUYAN	MR. J HANDIQUE, SC, REVENUE DEPTT. (R-1,2) SC, REVENUE MR. R BORPUJARI, SC, FINANCE (R-3)
35	WP(C)/1027/2022 B/O	NAREN SAUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
36	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
37	WP(C)/3230/2022 B/O	BISWAJIT GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	SC, HEALTH SC, FINANCE
		<b>ORDERS</b>		
38	Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
39	<b>WITH</b> Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)

40	<b>WITH</b> Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
41	<b>WITH</b> Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) DR. B U AHMED (R4) MS. N MODI (R3) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
42	Cont.Cas(C)/646/2019	DIPAK CHAKRABORTY <b>Versus</b> ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI, SC,PHE MR. P N GOSWAMI, SC,PHE MR. R R Gogoi
43	Cont.Cas(C)/115/2020	DINESH BURAGOHAJAN <b>Versus</b> GAURAV BOTHRA, IAS AND ANR.	MD A S AHMED	
44	WP(C)/789/2021 B/O	NILIMA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
45	Cont.Cas(C)/256/2022	MADHAB THAKURIA <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
46	Cont.Cas(C)/298/2022	ACHYUT KASHYOP <b>Versus</b> ANAMIKA TIWARI AND ANR	MD A HUSSAIN	MR. JYOTIRMOY ROY (r-1,2) MR. S SARMA (r-1,2) MR. P HAZARIKA (r-1,2) MR. C CHAKRAVARTY (r-1,2) MR D DAS (r-1,2)
47	WP(C)/402/2022	ABHIJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR J PAYENG MR D TAYE MR. B HALDAR	SC, APSC SC, PWD
48	I.A.(Civil)/2478/2022 WP(C)/4489/2022(D/O) <b>in</b> WP(C)/4489/2022	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS A AFREEN	GA, ASSAM
49	WP(C)/6126/2022 FIXED	MOTI KANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS MR B CHOUDHURY MS M DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>HEARING</b>				
50	WP(C)/5528/2020 B/O	JOYDEEP KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Tr.P.(C)./105/2022 FIXED	HEMANTA BORGHAIN <b>Versus</b> SUMITRA BORGYARI	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	
2	Tr.P.(C)./108/2022	ANAMIKA BORAH <b>Versus</b> RAJESH GANGULLY	MR. R DEV MS. S BARAT	
3	CRP(IO)/249/2022 FIXED	ABDUL BAREK <b>Versus</b> MAHALI SHEIKH AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM
<b><u>ADMISSION</u></b>				
4	CRP/85/2018 WITH LCR, FIXED	NIPAN GOSWAMI <b>Versus</b> PRAFULLA DEKA AND 2 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R J BORDOLOI (R1-R3) MR. R ALI (R1-R3)
	<b>WITH</b> I.A.(Civil)/3152/2022 <b>in</b> CRP/85/2018	NIPAN GOSWAMI <b>Versus</b> ON THE DEATH OF PRAFULLA DEKA, HIS LEGAL HEIRS ARUNIMA PATOWARY AND ORS.	MR Z MUKIT MR. A SATTAR	MR R ALI
5	CRP/87/2019	NANDINI BARUVA AND ANR. <b>Versus</b> TEA BROKERS (GUWAHATI) PVT. LTD. AND ANR.	MR. S. DUTTA	
6	CRP/156/2019 WITH LCR	SMT. PADUMI DEORI AND ANR. <b>Versus</b> SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
7	CRP(IO)/132/2021 FIXED	NIRANJAN BAISHYA <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)



	<b>WITH</b> I.A.(Civil)/2091/2021 in CRP(IO)/132/2021	NIRANJAN BAISHYA <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
8	CRP(IO)/63/2022 FIXED	SYED JAMIR ALI AND 10 ORS <b>Versus</b> SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL
9	CRP(IO)/153/2022 FIXED	MUSSTT AFRUJA BEGUM BARBHUIYA <b>Versus</b> ON THE DEATH OF MD. MAHAMOD ALI BARBHUIYA AND ANR	MS. P BHATTACHARYA MR B S DEKA MS P SARMA	MR. S D PURKAYASTHA MS. S PHUKAN
10	MACApp./773/2022	BINDU MAHATO <b>Versus</b> THE REGIONAL MANAGER UNITD INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D K KALITA MR. P S BHATTACHARYYA MR J D ROY MR. K K PARASAR	
11	MACApp./776/2022	CHONDON BORDOLOI <b>Versus</b> BIJU PHUKAN AND 2 ORS.	MR D MONDAL	
<b><u>BAIL HEARING (BA)</u></b>				
12	Bail Appln./2650/2022 FIXED	MD. TAFIQUK ISLAM @ BABU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	RSA/35/2020	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI <b>Versus</b> ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
14	<b>WITH</b> CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI <b>Versus</b> ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
<b><u>ORDERS</u></b>				
15	Arb.A./16/2014 WITH LCR	M/S MEGHALAYA OXYGEN PRIVATE LIMITED REPRESENTED BY BITS DIRECTOR PRAVIN JAIN <b>Versus</b> ASSAM STATE COOPERATIVE MARKETING and CONSUMERS LTD STATFED	MR.H NATH MR.P KATAKI MR.D CHAKRABORTY	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
16	MC/564/2015 IN RFA SL.NO. 226931	MD. ZIAUL MUSTOFA <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	
17	FAO/6/2016 FIXED	SRI BED PRAKASH AGARWALLA <b>Versus</b> SRI PURANMAL AGARWALLA and 7 ORS	MR.S ISLAM MRA HAWARI MR.B K MISHRA	MR.S BANIKR- 3and4 MR.H GUPTA(R- 3&4) MR.A M LASKAR(R- 3&4)
18	<b>WITH</b> I.A./783/2016 in FAO/6/2016 Arb.A./16/2017	SRI BED PRAKASH AGARWALLA <b>Versus</b> SRI PURANMAL AGARWALLA and 7 ORS SMC GLOBAL SECURITIES LTD. <b>Versus</b> MR PIYUSH KHEMANI and ANR	MR.S ISLAM MRA HAWARI MR.B K MISHRA MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	<b>WITH</b> I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. <b>Versus</b> MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	

19	CRP/197/2018 WITH LCR	ON THE DEATH OF CHHATRAPATI SINGH, HIS LEGAL HEIRS <b>Versus</b> MOHAN HIRA AND 2 ORS	MR. S DUTTA MS I DAS	
	<b>WITH</b>			
20	RSA/346/2017	ON THE DEATH OF CHATRAPATI SINGH HIS LEGAL HEIRS <b>Versus</b> SRI MOHAN HIRA @ DASA and 2 ORS	MR.S DUTTA	
21	I.A.(Civil)/3669/2018 in RFA/128/2018	MUSSTT SABNAM YASMIN ARA BEGUM <b>Versus</b> MUSSTT RULINA BEGUM AND 3 ORS	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL	
	<b>WITH</b> RFA/128/2018	MUSSTT SABNAM YASMIN ARA BEGUM <b>Versus</b> MUSSTT RULINA BEGUM AND 3 ORS	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL	
22	MACApp./73/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MRS. RUNILLA BASUMATARY and 2 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B K BHAGAWATI (R-2) MR. S K TALUKDAR MR. D BANIA (R-1)
23	MACApp./74/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI DEBAJIT TERON and ANR	MR S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON
	<b>WITH</b> I.A.(Civil)/1949/2016 in MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI DEBAJIT TERON and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
24	MACApp./89/2019 WITH LCR	SRI KUNAL KASHYAP SHARMA <b>Versus</b> SRI KANAKLAL BHUYAN AND ANR	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. M AGARWALLA MR. C SHARMA MS A HUSSAIN S AHMED MS M GAZLOO
25	MACApp./90/2019 WITH LCR	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI. POMI THAKURIA and 7 ORS.	MR. A J SAIKIA MR. N N BHUYAN MR. K BORA	MR. S K SANGANERIA (R-1 to 4) MR. N BHATRA (R-1 to 4) MR. G JALAN (R-1 to 4) MR. B J MUKHERJEE MS R SAHA
26	MACApp./93/2019 WITH LCR	RASIDA BEGUM AND 4 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
27	MACApp./96/2019 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD SAHIDUL ISLAM and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. M KHAN (R1) MR. J RAHMAN (R1) KAKALI DEVI (R1)
28	MFA/235/2019 WITH LCR	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI BIMOLA SINHA 2 ORS,	MRS. R D MOZUMDAR MS. B BORA	MR H R A CHOUDHURY MS. E YASMIN MRS. R CHOUDHURY(R-1)
29	MFA/270/2019	M/S. CEMENT INTERNATIONAL LTD. <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI SC, NF RLY
30	RSA/69/2020	SMTI PABITA TANTI BORGHAIN <b>Versus</b> SRI JYOTISH SARMAH AND 5 ORS	MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	MS P BARUAH MR. D C C PHUKAN

31	RSA/85/2020	SRI MIHIR SINGHA AND 5 ORS <b>Versus</b> SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI	MR. M H RAJBARBHUIYAN
32	SAO/2/2021	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. <b>Versus</b> PANKAJ SARDA AND 5 ORS.	MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
33	RFA/4/2021 WITH LCR	FIRDUSHA HASMI AHMED AND 2 ORS <b>Versus</b> RUKEYA SULTANA AHMED AND 4 ORS	MR T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B C TALUKDAR (R-1,2,3) MR K TALUKDAR (R-1,2,3)
34	RSA/20/2021	MD. ABDUL SUBAN <b>Versus</b> MD. ABDUL KASHEM AND 5 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN	
	<b>WITH</b> I.A.(Civil)/318/2021 <b>in</b> RSA/20/2021	MD. ABDUL SUBAN <b>Versus</b> MD. ABDUL KASHEM AND 5 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN	
35	MFA/80/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MADHABI PAUL AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MR N P BARUAH (R4) MR A AGARWALA MR. D MEDHI (R4) MS. R LAILA MD. K ALI
36	I.A.(Civil)/2189/2021 <b>in</b> Arb.A./9586/2021	THE UNION OF INDIA <b>Versus</b> M/S TRANS INDIA INTERNATIONAL LTD.	MR B N SARMA MS. N BARUAH	MR S K HOUND MR. K MOHAMMED
	<b>WITH</b> Arb.A./9586/2021 (Filing Number)	THE UNION OF INDIA <b>Versus</b> M/S TRANS INDIA INTERNATIONAL LTD. B		
37	Review.Pet./2/2022 CRP(I/O) 396/2017(D/O)	EMAN @ EMON DUTTA <b>Versus</b> HIMANGSHU DUTTA AND ANR.	MR. D MOZUMDER MR. P BORAH	MR Z MUKIT (R-1) MR. A SATTAR (R-1) S CHOUDHURY (R-1)
38	CRP/46/2022 CAVT. NO.04112/022, WITH LCR	SANT LAL MINDA <b>Versus</b> SMTI. DAXA VYAS AND ANR	MR. S P ROY JYOTISH DAS	MR Z MUKIT MR. A SATTAR S CHOUDHURY
39	CRP(IO)/222/2022 FIXED	JALAL UDDIN AND 14 ORS <b>Versus</b> BASIR UDDIN BARBHUIYA AND 6 ORS	MR. S ROY MR. M H LASKAR MR. M H LASKAR	
40	I.A.(Civil)/1375/2022 <b>in</b> MACApp./32/2011(D/O) <b>in</b> MACApp./32/2011	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI IRA SONOWAL AND ORS		
41	I.A.(Civil)/2875/2022 WITH LCR <b>in</b> RSA/161/2012	SRI DIMBA GOGOI <b>Versus</b> ON THE DEATH OF BENU DAS HIS LEGAL HEIR SRI JIBON DAS		
	<b>WITH</b> RSA/161/2012	SRI DIMBA GOGOI and ANR <b>Versus</b> SRI BENU DAS	MR.S C KEYAL	MR.R P KAKOTI MR.A C SARMA MR.A K DUTTA MR.B PURKAYASTHA
	<b>WITH</b> I.A.(Civil)/800/2021 <b>in</b> RSA/161/2012	ON THE DEATH OF UMA KANTA GOGOI HIS LEGAL HEIR <b>Versus</b> BENU DAS	MS G HAZARIKA	MR. A K DUTTA

	<b>WITH</b> I.A.(Civil)/803/2021 <b>in</b> RSA/161/2012	ON THE DEATH OF UMA KANTA GOGOI HIS LEGAL HEIR <b>Versus</b> BENU DAS	MS G HAZARIKA	MR. A K DUTTA
	<b>WITH</b> I.A.(Civil)/804/2021 <b>in</b> RSA/161/2012	ON THE DEATH OF UMA KANTA GOGOI HIS LEGAL HEIR <b>Versus</b> BENU DAS	MS G HAZARIKA	MR. A K DUTTA
42	I.A.(Civil)/3236/2022 <b>in</b> MACApp./12926/2022	PRAMILA THAKURIA <b>Versus</b> THE ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	
	<b>WITH</b> MACApp./12926/2022 (Filing Number)	PRAMILA THAKURIA <b>Versus</b> THE ORIENTAL INSURANCE COM. LTD. A	B R DAS	
43	I.A.(Civil)/3237/2022 <b>in</b> MACApp./12932/2022	DIPA BORA <b>Versus</b> ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	
	<b>WITH</b> MACApp./12932/2022 (Filing Number)	DIPA BORA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS	
<b>HEARING</b>				
44	CRP/11/2019 B/O	TAPAN KR. DAS <b>Versus</b> AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. P K ROYCHOUDHURY MR. JYOTIRMOY ROY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
<b>STAY MATTERS</b>				
45	Tr.P.(C)./9/2021 FIXED	MRS. JOGITA THAKURIYA <b>Versus</b> CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN
46	Tr.P.(C)./76/2021 FIXED	JHARNA CHETRY <b>Versus</b> VIJOY CHETRY	MR. S ISLAM MR A HAWARI	
47	Tr.P.(C)./42/2022 FIXED	JOYOSREE BISWAS @ SMTI. JOYSHREE BISWAS <b>Versus</b> SHINKU DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
48	Tr.P.(C)./70/2022 FIXED	ARINDOM SARMA <b>Versus</b> DEVAHUTI SAIKIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG
49	Tr.P.(C)./93/2022 FIXED	SMTi. TRISHNA DEVI <b>Versus</b> ANJAN SARMA	MR. K K PARASAR	MR M RANA MD. I AHMED
50	CRP(IO)/221/2022 FIXED	MD. RIAJUDDIN AHMED @ MD. RIYAJUDDIN AHMED <b>Versus</b> MD. ABDUS SWMI AHMED	MS S S ZIA	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)  
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./315/2018	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI ANIMA ROY and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1386/2018 <b>in</b> MACApp./315/2018	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI ANIMA ROY and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
2	FAO/2/2020	SRI JAJNYA DUTTA LAHKAR AND 6 ORS <b>Versus</b> SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. R J BORDOLOI MR. R ALI
	<b>WITH</b> I.A.(Civil)/144/2020 <b>in</b> FAO/2/2020	SRI JAJNYA DUTTA LAHKAR AND 6 ORS <b>Versus</b> SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	
3	MACApp./70/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AZIZUR RAHMAN BARBHUIYA @ AZIZUR RAHMAN AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/698/2021 <b>in</b> MACApp./70/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AZIZUR RAHMAN BARBHUIYA @ AZIZUR RAHMAN AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
4	CRP(IO)/140/2021	M/S SRIJON AND ANR. <b>Versus</b> SMT. PRIYANKA KRISHNATRAYA AND ANR.	MR R CHAKRAVORTY	MR. U DUTTA (R-1,2) MR. D KALITA (R-1,2)
5	MACApp./156/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. HALIMA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	MS. J HAZARIKA (R-1 TO 5) MR M CHOUDHURY (R-1 TO 5) MR S DIFUSA (R-1 TO 5)

6	CRP/66/2022 WITH LCR	MD. ATOWAR RAHMAN AND ANR <b>Versus</b> BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
7	MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., <b>Versus</b> SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	
	<b>WITH</b> I.A.(Civil)/3089/2022 <b>in</b> MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., <b>Versus</b> SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	
<b>ORDERS</b>				
8	MACApp./36/2012 WITH LCR	SEEMA PAUL AND 4 ORS <b>Versus</b> THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. and ORS,	MR.S C BISWAS MR. A R AGARWALA MR.R HUSSAIN MD.K ALI MS.R LAILA	MS. R D MOZUMDAR (r-4) MR.R C PAUL MS.S ROY MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)
9	MACApp./228/2012	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI HARI CHANDRA NATH AND ORS	MR. A J SAIKIA MR.R SARMA MR. D MAZUMDAR MR.B DEORI MR G S BORO MS.T SAIKIA	
	<b>WITH</b> MC/3251/2012 <b>in</b> MACApp./228/2012	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI HARI CHANDRA NATH AND ORS	MR.R SARMA MR. D MAZUMDAR MR.B DEORI MS.T SAIKIA	
10	MACApp./85/2013	ATUL SAIKIA <b>Versus</b> BRAJEN BUNG RANG and ANR	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. P K BORAH MR.R GOSWAMI MS.M SAIKIA MR.S BORTHAKUR
11	MC/1151/2015 IN MAC.APP. ___/2015	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI PLABITA @ RAKHEE BHUYAN and 7 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR.S S SHARMA(R-6) MR.T J MAHANTA(R-1&4) MS.L SHARMA(R-6) MS.P BHATTACHARYA(R- 1&4) MD.A KHAN(R-1&4) MR.B J MUKHERJEER-6 MS.M KALITA(R-1) MR.A BARUA(R-1&4)
12	MACApp./199/2016	SANJU DEBNATH <b>Versus</b> THE ASAM STATE TRANSPORT CORPN. and 2 ORS.	MR.B PADUN MR.B DAS	MR.S K BARKATAKI(R- 1&2) MS.B SHARMAR- 1and2 MR.D K NATH(R- 1&2)
13	I.A./1289/2016 <b>in</b> MACApp./269686/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI MRINMOY JYOTI HAZARIKA and 3 ORS,	MR K BORA MR. B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS. P SARMA MS B KASSHYAP	MR. M BISWAS MS. S G BARUAH (R-2) A SAIKIA
	<b>WITH</b> MACApp./269686/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI MRINMOY JYOTI HAZARIKA and 3 ORS		
14	I.A./1518/2016 <b>in</b> MACApp./261157/2015	SMT. RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MR.M CHOUDHURY MR.T ALI MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.B KAKATI R-1 MR.K BORA(R-1)
	<b>WITH</b> MACApp./261157/2015 (Filing Number)	SMTI RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO LTD and 2 ORS		

15	I.A.(Civil)/1624/2017 in MACApp./291972/2017  <b>WITH</b> MACApp./291972/2017 (Filing Number)	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI SUNALI ENGTIPI and 2 ORS,  THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SUNALI ENGTIPI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA  MS.R D MOZUMDAR MS.C MOZUMDAR	MR. K K DUTTA (R1) MS. R SAIKIA (R1)
16	MACApp./175/2018 WITH LCR  <b>WITH</b> CO/22/2018 in MACApp./175/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ANANTA THAKURIA  SRI ANANTA THAKURIA <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD	MR. A DUTTA MRS. P M DUTTA  MR. K BHATTACHARJEE MR. S DAS	MR. K BHATTACHARJEE (R1) MR. S DAS (R1)
17	I.A.(Civil)/178/2018 in MACApp./36/2018  <b>WITH</b> MACApp./36/2018	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JESMIN BEGUM  THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JESMIN BEGUM	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA MR. R KATHKATIA  MR. A KALITA MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. M TALUKDAR MR. A SHAKIL
18	MACApp./794/2018	SMTI MINATI SARMA AND ANR <b>Versus</b> SRI RISHABH SETHIA AND 2 ORS	MR. R BORUAH MR. M SAIKIA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
19	I.A.(Civil)/1300/2018 in MACApp./277/2018  <b>WITH</b> MACApp./277/2018  <b>WITH</b> I.A.(Civil)/1302/2018 in MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MADHAB GHOSH AND ANR  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MADHAB GHOSH AND ANR  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	MACApp./99/2019 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI BHANU BARMAN AND 6 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR D MONDAL
21	MACApp./107/2019 WITH LCR	MUSSTT ANOWARA KHATUN AND 5 ORS <b>Versus</b> MD SAIDUL ISLAM AND ANR	MR. A R AGARWALA	
22	MACApp./123/2019 WITH LCR  <b>WITH</b> MACApp./386/2019	SMTI GEETA BARO AND 4 ORS <b>Versus</b> ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED AND 2 ORS  ROYAL SUNDARAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI. GEETA BORO AND 5 ORS	MR. A LAL  MRS. L SHARMA MR. S S SHARMA MR. B J MUKHERJEE	MR. M BEZBARUAH MR. A LAL MR. B DAS MR. A BRAHMA MS. M BAISHYA FOR CAVEATOR
24	MACApp./147/2019 WITH LCR	SHRI ABHINANDAN GOSWAMI <b>Versus</b> NETWORK TRAVELS OF NA AND 3 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR S SARMA (R1) MR. A J SAIKIA MR. R GOSWAMI MS. M SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP MS. P BORTHAKUR



	<b>WITH</b> I.A.(Civil)/501/2020 <b>in</b> MACApp./147/2019	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> SHRI ABHINANDAN GOSWAMI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
25	MACApp./149/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MRS RUMELA BASUMATARY AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N DEBNATH (R1-R5)
	<b>WITH</b> I.A.(Civil)/2843/2019 <b>in</b> MACApp./149/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MRS RUMELA BASUMATARY AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N DEBNATH
26	MACApp./152/2019	AFTAB HUSSAIN <b>Versus</b> BRANCH MANAGER, ICICI LOMBARD MOTOR INSURANCE AND 6 ORS.	MR. SHEELADITYA	MR. K K BHATTA MR. R GOSWAMI MS JONA TALUKDAR MS. P BORTHAKUR MS R DEVI
27	MACApp./157/2019	DILOWARA BEGUM (WIFE) AND 5 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
28	MACApp./158/2019 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SAMIDA BIBI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M AHMED
	<b>WITH</b> I.A.(Civil)/867/2019 <b>in</b> MACApp./158/2019	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SAMIDA BIBI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
29	I.A.(Civil)/657/2019 <b>in</b> MACApp./1562/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI MR R SHARMA MR. N BARMAN MR. A KALITA	MR. P SARMA (R1)
	<b>WITH</b> MACApp./1562/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT ANJUMONI SAIKIA AND 2 ORS		
30	I.A.(Civil)/1328/2019 <b>in</b> MACApp./3246/2019	SRI NRIPEN BARMAN <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S C PANDIT	MR. K K BHATTA
	<b>WITH</b> MACApp./3246/2019 (Filing Number)	SRI NRIPEN BARMAN <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD AND ANR		
31	I.A.(Civil)/1401/2019 <b>in</b> MACApp./3874/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSTT. HASBA KHATUN AND 3 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR MR. A SHAKIL
	<b>WITH</b> MACApp./3874/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSTT HASBA KHATUN AND 3 ORS		
32	I.A.(Civil)/3560/2019 <b>in</b> MACApp./43/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	<b>WITH</b> MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS		

33	MACApp./229/2020 WITH LCR	AMIRUZ ZAMAN <b>Versus</b> THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MS. R D MOZUMDAR MR H DAS MR T KALITA (R-3) MS P TALUKDAR MS. C MOZUMDAR MR. S P SHARMA MR. A KAKATI (R-3)
34	Cont.Cas(C)/119/2021	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
35	MACApp./150/2021 WITH LCR	MD. KASIM ALI <b>Versus</b> MD. ROZAN ALI AND 2 ORS	MR. M TALUKDAR	MS. K YADAV (r-3) MR. R C PAUL MS. M BHATTACHARJEE (r-3) MR. S ISLAM (R1) MR A HAWARI (R1) MR. R L YADAV (r-3)
36	MACApp./326/2021 WITH LCR	LETHINSON R SANGMA AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR S DUTTA MR S DUTTA MS. M CHOUDHURY MR. S DUTTA MS C BORAH
37	I.A.(Civil)/999/2021 <b>in</b> MACApp./4149/2021	DHRUBA LATA DEKA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR H DAS R BORUAH	
	<b>WITH</b> MACApp./4149/2021 (Filing Number)	DHRUBA LATA DEKA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 3 ORS. E	MR H DAS	
38	I.A.(Civil)/2165/2021 <b>in</b> FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN <b>Versus</b> UNION OF INDIA		ASSTT.S.G.I.
	<b>WITH</b> FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN <b>Versus</b> UNION OF INDIA		
39	I.A.(Civil)/2425/2021 <b>in</b> MACApp./9131/2021	SUNESWAR DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN
	<b>WITH</b> MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS	
40	Review.Pet./157/2022 <b>in</b> WP(C)/5172/2016 (D/O), B/H SK MEDHI, J	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	
41	I.A.(Civil)/916/2022 WITH LCR <b>in</b> MACApp./97/2019	SMTI RIMJHIM DEVI AND 3 ORS <b>Versus</b> SHRIRAM GENERAL INSURANCE CO. LTD		
	<b>WITH</b> MACApp./97/2019	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI RIMJHIM DEVI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS C M DEKA MR. A S TAPADER
42	I.A.(Civil)/1091/2022 <b>in</b> MACApp./10030/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. NUR ISLAM AND ANR	MR. S DUTTA MRS. S ROY MS. I DAS	MR A HUSSAIN MR. A T SARKAR
	<b>WITH</b> MACApp./10030/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. NUR ISLAM AND ANR		

43	I.A.(Civil)/1564/2022 in MACApp./11676/2021  <b>WITH</b> MACApp./11676/2021 (Filing Number)	SARALA DAS <b>Versus</b> ISLAMUDDIN AHMED AND 2 ORS.  SARALA DAS <b>Versus</b> ISLAMUDDIN AHMED AND 2 ORS. E	MR. R C DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
44	I.A.(Civil)/2420/2022 WITH LCR in MACApp./130/2021 <b>WITH</b> MACApp./130/2021	ICICI LOMBARD GENERAL COMPANY LTD. <b>Versus</b> SMTI. DHIRAJI DEVI AND 2 ORS.  THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. D CHUTIA	MR. N N JHA  A C RAY MR. N N JHA MR S BORTHAKUR (r-2,8) MR. D CHUTIA (r-2,8) MR M U KHAN
45	I.A.(Civil)/2880/2022 WITH LCR in CRP/55/2017  <b>WITH</b> CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. <b>Versus</b> SAMSUL HAQUE  ON THE DEATH OF BASUDEV SHAW <b>Versus</b> SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI  MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
46	I.A.(Civil)/2968/2022 in MACApp./65/2022  <b>WITH</b> MACApp./65/2022	JAMUNA RABHA AND 4 ORS. <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD B  RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> JAMUNA RABHA AND 8 ORS.	MR. A R AGARWALA  MR. K K BHATTA MS JONA TALUKDAR	MR. K K BHATTA  MR. A R AGARWALA
<b><u>HEARING</u></b>				
47	CRP/43/2015 FIXED	MD. ALKASH ALI and ANR. <b>Versus</b> SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
<b><u>STAY MATTERS</u></b>				
48	CRP(IO)/327/2019	SIVASAGAR TOWN LAKHIMI AND GENERAL FLAT HOUSING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> SRI SREEMANTA LAL DOWARAH AND 7 ORS.	MR. S DASGUPTA MS. M DASGUPTA	
49	CRP(IO)/23/2021	AMIR HAMZA AND 6 ORS <b>Versus</b> GULBAHAR BEWA AND ANR	MR. B J MUKHERJEE MS R SAHA	
50	CRP(IO)/105/2022	TRIDEEP NARAYAN DEB <b>Versus</b> M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. N N JHA MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) MS M SAHOO H SAHARIA THE STATE OF ASSAM AND ANR (B)
51	CRP(IO)/180/2022	M/S. LAKSHMI AGENCY AND ANR. <b>Versus</b> SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	W.P.(CrI.)/9/2022 B/O	MANOJ SHRINATH MAURYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. D NATH MR. D BORA PP, ASSAM
2	W.P.(CrI.)/39/2022 B/O	ANIL KUMAR YADAV AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	PP, ASSAM
<b>MOTION (BA)</b>				
3	Bail Appln./2942/2022	JAMIR ALI @ JOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
4	Bail Appln./2945/2022	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
5	Bail Appln./2948/2022	TUPEN MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
6	Bail Appln./2949/2022	KALAM MUDDIN SK <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
7	Bail Appln./2951/2022	RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
8	Bail Appln./2952/2022	MITU MAZUMDAR @ MITHU <b>Versus</b> THE STATE OF ASSAM	MR U S BORGOHAIN MR. A BARUAH	PP, ASSAM
9	Bail Appln./2956/2022	CHANDRA REGAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
10	Bail Appln./2957/2022	MD. SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM

**MOTION**

11	Crl.Pet./584/2022 WITH LCR 1 FILE	FAKRUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
12	Crl.Pet./704/2022 WITH LCR 1 FILE, FIXED	RIPUNJAY GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
13	Crl.Pet./1036/2022 FIXED	DIPANKAR BARMAN AND ANR <b>Versus</b> HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	
14	Crl.Pet./1070/2022	MUSFEE SULTANA AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M RANA MR. J SAIKIA	PP, ASSAM
15	Crl.Pet./1087/2022	ABHIRAM BORGHAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K GOGOI C. DEKA	PP, ASSAM
16	Crl.Pet./1106/2022	RAJ BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K P PATHAK MR. A R GOGOI MR. R BORA Mr. A Baruah	PP, ASSAM
17	Crl.Pet./1110/2022	MD. AFTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	PP, ASSAM
18	Crl.Pet./1111/2022	NABAJYOTI SHARMA PATHAK @ NABAJYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
19	Crl.Pet./1112/2022	LOHIT DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
20	Crl.Pet./1113/2022	BAKKAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
21	Crl.Pet./1114/2022	RAFIQUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
22	Crl.Pet./1117/2022	JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
23	AB/3277/2022	SAHID AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
24	AB/3279/2022	NARLA @ NARECH SWARGIARY <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
25	Bail Appln./2614/2022 FIXED	PARTHA PRATIM THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS. K DEKA	PP, ASSAM
26	Bail Appln./2626/2022 FIXED	DHIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
27	Bail Appln./2725/2022 FIXED	HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
28	Bail Appln./2755/2022 FIXED	DEBARAJ DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
29	Bail Appln./2756/2022 FIXED	DANDADHAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

**BAIL HEARING**

30	AB/3892/2021 FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
31	AB/996/2022 FIXED	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
32	AB/2146/2022 FIXED	LUKU DEWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
33	AB/2200/2022 FIXED	ANJUMAN KUMAR SHARMA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
34	AB/2287/2022 FIXED	BITOPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
35	AB/2430/2022 FIXED	MIZANUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
36	AB/2431/2022 FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
37	AB/2437/2022 FIXED	NUR MOHAMMAD @ NUR MAHAMMAD SARKAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
38	AB/2540/2022 FIXED	PRASANTA DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
39	AB/2561/2022 FIXED	MD. ALAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	AB/2605/2022 FIXED	MONIKA BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
41	AB/2692/2022 FIXED	SANTOSH KUMAR GOALA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. K SINGHA MS. S SARMA MR. S DEB	MRS. R RONGMEI MS. K L R YANTHAN PP, ASSAM
42	AB/2722/2022 FIXED	APPU HUSSAIN CHOUDHURY @ MD. APPU <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. M CHATTERJEE MR. M R ISLAM	PP, ASSAM
43	AB/2733/2022 FIXED	ABDUL MUNIM @ MONAI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	MR. S ROY PP, ASSAM
44	AB/2738/2022 FIXED	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
45	AB/2836/2022 FIXED	MD AYUB MUFTI @ MAHAMMED AYUB MUFTI <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
46	AB/2845/2022 FIXED	JAHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
47	<b>WITH</b> Bail Appln./2511/2022	JAHEDUL ISLAM SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
48	AB/2861/2022 FIXED	RASHANAN BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P P DEKA MR. T DEURI MR D KALITA	PP, ASSAM

49	AB/2874/2022 FIXED	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
50	AB/2884/2022 FIXED	SAPIKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
51	AB/2929/2022 FIXED	DULAL CHANDRA BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR MR. R BORA MR A CHAKRABORTY	PP, ASSAM
52	AB/2980/2022 FIXED	RAJ BARUAH <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	PP, ASSAM
53	AB/2993/2022 FIXED	RANTO KR. BORAH <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
54	AB/2994/2022 FIXED	DIPANKAR SADHONIDAR @ SRI POBITRA SADHONIDAR <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
55	AB/3005/2022 FIXED	NEELAM TAGO <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. A R TAHBILDAR MR. T T TARA	PP, A P
56	AB/3008/2022 FIXED	JAMILA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
57	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
58	AB/3055/2022 FIXED	BIJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE B. NATH MR P BURAGOHAIN	PP, ASSAM
59	AB/3065/2022 FIXED	MISBAHBUR RAHMAN TALUKDAR @ SIPAR@ MISBAH TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
60	AB/3066/2022 FIXED	FIRUJA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
61	AB/3070/2022 FIXED	ABIRAN NESSA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
62	AB/3158/2022 FIXED	SHAFIKUL ISLAM @ SHAFIKUL AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM

**ORDERS**

63	I.A.(CrI.)/176/2020 WITH OFFICE NOTE, FIXED in CrI.A./259/2020 <b>WITH</b> CrI.A./259/2020 (Filing Number)	SRI MRIDUL BAISHYA <b>Versus</b> HIRA DAS AND ANR.  SRI MRIDUL BAISHYA <b>Versus</b> HIRA DAS AND ANR	MR P SHARMAH MR P SONOWAL MR. S DEORI	PP, ASSAM (R2)
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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022



7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./2394/2022 B/O	SAIKHUL RAHMAN @ SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./2941/2022	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MS P DASGUPTA MR S PAUL	PP, ASSAM
3	Bail Appln./2946/2022	SANJIB BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
4	Bail Appln./2950/2022	RAJU CHETRY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. R DEVI	PP, ASSAM
5	Bail Appln./2953/2022	MADHURJYA HAZARIKA @ MADHUJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K SAIKIA MR. A K PRADHAN	PP, ASSAM
6	Bail Appln./2954/2022	DIPAK GAGOI @ RUDRA @ RUDRAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. S K JAIN	PP, ASSAM
<b>MOTION</b>				
7	Tr.P.(Crl.)/32/2022	ANUP DEY AND 3 ORS. <b>Versus</b> SMT. PIKU DEY	MR B SINHA	
8	Tr.P.(Crl.)/33/2022	ANUP DEY AND 3 ORS <b>Versus</b> PIKU DEY	MR B SINHA	
9	Tr.P.(Crl.)/34/2022	SAYED RAJU ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI E. YANTHAN	PP, ASSAM

10	Crl.Pet./1093/2022 FIXED	JADAB CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS	PP, ASSAM
11	Crl.Pet./1116/2022	MD. SABIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MD. A. ALI MR H ALI MR. R KONWAR	PP, ASSAM
12	AB/3275/2022	MRS. DRUSHILA BASUMATA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
13	AB/3278/2022	MINAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
14	AB/3281/2022	TANUJ KUMAR SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
15	AB/3282/2022	MD. NEKIB ALI <b>Versus</b> THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
16	AB/3283/2022	TUSHAR SINGLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MR. N J KHATANIAR	PP, ASSAM SC, EXCISE DEPTT.
<b>ADMISSION</b>				
17	Crl.Pet./469/2018 FIXED	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
18	Crl.A./287/2022	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/683/2022 <b>in</b> Crl.A./287/2022	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
19	Crl.Pet./694/2022 WITH LCR 1 FILE, FIXED	SOHIDUL ALI @ SOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM
20	Crl.Pet./742/2022 WITH LCR 1 FILE, FIXED	SIDDARTH MUNDRA AND ANR <b>Versus</b> STEEL TRADERS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	MR. D CHAKRABARTY MS. J DEKA
<b>BAIL HEARING (BA)</b>				
21	Bail Appln./307/2022 WITH CASE DIARY	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
22	Bail Appln./1365/2022	RAJA BORO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	Bail Appln./1894/2022 WITH CASE DIARY	ABHINAV JADON <b>Versus</b> THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
24	Bail Appln./2001/2022 WITH CASE DIARY	LITON MIA <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI	PP, ASSAM
25	Bail Appln./2096/2022 WITH CASE DIARY	PRABHA SHANKAR TIWARI <b>Versus</b> THE UNION OF INDIA	MR. D DAS SR. ADV MR H K NATH MS S DAS MS S SHARMA DILME R.M. MOMIN	SC, NCB

26	Bail Appln./2373/2022	BARUL ALOM <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
	<b>WITH</b>			
27	Bail Appln./1927/2022	JEADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	Bail Appln./2455/2022 FIXED	MUKTADUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
29	Bail Appln./2461/2022 FIXED	RATAN DAS @ RATAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
30	Bail Appln./2471/2022 FIXED	MD. ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
31	Bail Appln./2476/2022	KUNAL KUMAR RAI <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA MR. P S BISWAS	MR. S C BISWAS (FOR INFORMANT) MR. B CHOWDHURY (FOR INFORMANT) MD E AHMED (FOR INFORMANT) PP, ASSAM
32	Bail Appln./2478/2022	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	PP, ASSAM
33	Bail Appln./2503/2022 FIXED	NAYAN CHANDRA KURI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
34	Bail Appln./2558/2022 FIXED	NABAJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
35	Bail Appln./2670/2022 FIXED	SRI BISWAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. P GOHAIN MS. A GOGOI	PP, ASSAM
36	Bail Appln./2708/2022 FIXED	TIASUNEP @ TIASUNEP JAMIR <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
37	Bail Appln./2720/2022 FIXED	RAJU SAKTHIVEL <b>Versus</b> CBI	MR. A. RAJARAJAN MR. S RAJ GANESH	SC, CBI
38	Bail Appln./2732/2022 FIXED	RAHUL ALI @ MD. RAHUL ALI @ RINKU <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
39	Bail Appln./2752/2022 FIXED	HIRANJYOTI BORO <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA N GAUTAM	PP, ASSAM
40	Bail Appln./2759/2022 FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
41	Bail Appln./2760/2022	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
42	Bail Appln./2865/2022 FIXED	ABDUR ROHIM @ ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

**BAIL HEARING**

43	AB/2208/2022	ARUP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
44	AB/2623/2022 FIXED	SAIFUL ISLAM SK <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
45	AB/2736/2022	MD. ANTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
46	AB/2943/2022 FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR M PEGU	PP, ASSAM
47	AB/2944/2022 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR T KALITA J DASGUPTA MR L TASHI	PP, ASSAM
48	AB/2953/2022	PADMADHAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA PP, ASSAM
49	AB/2991/2022	BISHNU GOYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
50	AB/3033/2022 WITH CASE RECORD	MD. MAJADIL ALI @ JITU ALI <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
51	AB/3053/2022	KAMALJIT SINGHA @ SRI KAMAL JEET SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM SC, EXCISE DEPTT.
52	AB/3201/2022 FIXED	MD. SIRAJ UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
<b><u>ORDERS</u></b>				
53	Tr.P.(CrI.)/11/2021	SMTI. DIPA DAS <b>Versus</b> GOPAL DAS	MR. S GOGOI	
54	W.P.(CrI.)/35/2022 FIXED	MD SALIM @ MD SALEM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR A N AHMED MS A HUSSAIN R BEGUM	GA, ASSAM ASSTT.S.G.I.
55	I.A.(CrI.)/444/2022 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./6438/2022	MAHENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
	<b>WITH</b> CrI.A./6438/2022 (Filing Number)	MAHENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM A	MR. I H SAIKIA	
56	I.A.(CrI.)/659/2022 AB 348/2021(D/O), B/O <b>in</b> AB/348/2021	ABU JAHAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR	PP, ASSAM
57	I.A.(CrI.)/669/2022 IN AB/58/2022 (D/O). B/O. <b>in</b> AB/58/2022	ABDUL SALAM @ SALAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/863/2022 FIXED in WP(C)/5563/2021 <b>WITH</b> WP(C)/5563/2021	SRISHTI ASSOCIATES INDIA <b>Versus</b> FATIK BHATTACHARJEE AND 11 ORS.  FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B PATHAK R PHADANI  MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR P SARMA MR P SONOWAL  GA, ASSAM SC, APDCL MR. B PATHAK (R-9) MR. R THADANI (R-9) MR B HAZARIKA (R-9) MR V KUMAR (R-9)
2	<b>WITH</b> WP(C)/3032/2021  I.A.(Civil)/1897/2021 in WP(C)/3032/2021	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.  FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA  MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A  SC, GMC SC, G M D A
3	<b>WITH</b> WP(C)/4502/2022	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA	GA, ASSAM SC, APDCL MR. B PATHAK (R-6,7) MR. R THADANI (R-6,7) MR V KUMAR (r-8) SC, GMC
4	I.A.(Civil)/3128/2022 FIXED in WP(C)/6190/2022  <b>WITH</b> WP(C)/6190/2022	ARJUN MALO <b>Versus</b> SANJIT CHANDRA DAS AND 7 ORS.  SANJIT CHANDRA DAS <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. S K GOSWAMI MR. B K GOSWAMI  MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED  MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC

**ORDER NO STEPS**

5	WP(C)/5689/2014	ARSS INFRASTRUCTURE PROJECTS LTD. <b>Versus</b> THE CHIEF ENGINEER, CONSTRUCTION-VII, N.F. RAILWAY and 8 ORS	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.D K DEY SC, NF RLY
6	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) SC, RAILWAY

**ORDER (IMPLEADMENT OF PARTY)**

7	I.A.(Civil)/2979/2022 <b>in</b> WP(C)/4242/2022	MD. ABUL HUSSAIN LASKAR AND 14 ORS. <b>Versus</b> PARAMITA SEN PURKAYASTHA AND 7 ORS.	MR. D CHAKRABARTY	GA, ASSAM MR. U K NAIR SC, I O C SC, REVENUE
	<b>WITH</b> WP(C)/4242/2022	PARAMITA SEN PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, REVENUE SC, I O C
8	I.A.(Civil)/2999/2022 <b>in</b> WP(C)/4980/2022	DEBEN DAS <b>Versus</b> M/S. SHREE GANESH TRADERS AND 6 ORS.	MR G RAHUL MR. D M NATH	MR. J PATOWARI
	<b>WITH</b> WP(C)/4980/2022	M/S. SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/2547/2022 <b>in</b> WP(C)/4980/2022	M/S. SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY	SC. MEDICAL
9	I.A.(Civil)/3088/2022 <b>in</b> WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR F KHAN	GA, ASSAM SC, FOREST SC, REVENUE
	<b>WITH</b> WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C SC, REVENUE SC, FOREST

**ADMISSION**

10	WP(C)/6997/2015	BIDYA SING TOSSO <b>Versus</b> THE UNION OF INDIA and 8 ORS	MRU SARMA MR.M DAS MR.P BORGOHAIN	MR.D K SAIKIA C.G.C. ASSTT.S.G.I. SC, K A A C
	<b>WITH</b> Cont.Cas(C)/718/2015	BIDYA SING TISSO <b>Versus</b> JAYASHREE DAULAGUPU and 3 ORS.	MRU SARMA MR.M DAS MR.P BORGOHAIN	MR J CHUTIYA MR R M DAS MR. N UPADHAYAY
	<b>WITH</b> I.A.(Civil)/2203/2019 <b>in</b> Cont.Cas(C)/718/2015	BIDYA SING TISSO <b>Versus</b> MAHADANANDA HAZARIKA AND 3 ORS	MR U SARMA	
12	WP(C)/2602/2017	DR. UTPAL BORA <b>Versus</b> THE UNION OF INDIA and 8 ORS.	MS.S G BARUAH	GA, ASSAM C.G.C. MR.S K MEDHI MR R DHAR, SC, WPT & BC DEPTT. ASSTT.S.G.I.



13	WP(C)/5948/2017	SAMPA KUNDUDUTTA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA SC, HEALTH AND F W MR.F A HASSAN MR.R DEY
	<b>WITH</b> I.A.(Civil)/3791/2017 <b>in</b> WP(C)/5948/2017	RABINDRA DUTTA <b>Versus</b> SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH
14	WP(C)/505/2018	M/S. HIMALAYAN AIR PRODUCTS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD.	MR. S K KEJRIWAL MS. S KEJRIWAL Mukesh Sharma MS F RAHMAN	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> 15 WP(C)/7395/2018	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MS. P S BORDOLOI	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> 16 WP(C)/828/2019	M/S. GANAPATI ROLLER FLOUR MILLS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> 17 WP(C)/4776/2019	RAJSHREE TEA AND INDUSTRIES (P) LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> 18 WP(C)/4819/2019	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> 19 WP(C)/4689/2020	M/S M M CONCAST <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. K N CHOUDHURY MR. N ALAM MR K JAIN MR K JAIN	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/2048/2020 <b>in</b> WP(C)/4689/2020	M/S M M CONCAST <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS.	MR. N ALAM MR K JAIN MR K JAIN	SC, APDCL
20	WP(C)/1788/2018	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R- 7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R- 7,8,9,10) MS. S KAUSHIK (R- 7,8,9,10)
	<b>WITH</b> I.A.(Civil)/2126/2018 <b>in</b> WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
21	WP(C)/2101/2019 FIXED	BABU RAM SAH @ BABU SAH AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR. R P SARMAH MR. P N SHARMA MS. G BORAH SC, REVENUE SC, K A A C

	<b>WITH</b> I.A.(Civil)/2248/2019 <b>in</b> WP(C)/2101/2019	DHAN SINGH DERA <b>Versus</b> BABU RAM SAH @ BABU SAH AND 26 ORS	MR. P N SHARMA	MR. S CHAUHAN MR. J CHUTIYA (SC, K A A C) MR. A R SHOME MR. P MAZUMDER
22	WP(C)/4018/2019	BIDYUT KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH	GA, ASSAM MS. K PHUKAN
23	WP(C)/7244/2019 B/O	M/S. BARTHAKUR AND ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R GOSWAMI MS. P. KALITA MS. R DEVI MS. U BHATTACHARYYA	SC, GMC SC, GDD
24	WP(C)/8848/2019	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
25	WP(C)/8884/2019 FIXED	M/S ASOMI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, A S E C
26	WP(C)/9158/2019 B/O	JABED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/308/2020	BHASKAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE SC, WATER RESOURCE
28	WP(C)/418/2021 B/O	TATA POWER SOLAR SYSTEMS LIMITED <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. K N CHOUDHURY MR. D P BORAH MR B PAUL	SC, APDCL MR. K K PARASAR (CGC, R- 3)
29	WP(C)/2783/2021	SABAH AL ZARID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	GA, ASSAM
30	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
31	<b>WITH</b> Cont.Cas(C)/66/2022	ZAFOR ALI AND 2 ORS. <b>Versus</b> BIKASH SAINI	MR S BORTHAKUR MR. D GOGOI	
32	WP(C)/5560/2021 FIXED	SABBIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
33	WP(C)/5701/2021 FIXED	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b> I.A.(Civil)/1789/2021 <b>in</b> WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b> I.A.(Civil)/832/2022 <b>in</b> WP(C)/5701/2021	BISHWAJIT GOGOI <b>Versus</b> M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	<b>WITH</b> I.A.(Civil)/1254/2022 <b>in</b> WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA N CHAUDHURY	

	<b>WITH</b> I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI <b>Versus</b> M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST
34	WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
35	WP(C)/639/2022	MONINDRA CH. PAUL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR. S DUTTA MS. P BHUYAN	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MS. N BARMAN (R-5) MR D KALITA (R-5) MR D NATH (R-5)
36	<b>WITH</b> WP(C)/294/2022	PROSENJIT GHOSH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MR. D NATH (R-5) MS. N BARMAN (R-5) MR D KALITA (R-5)
37	<b>WITH</b> WP(C)/315/2022	ADHINDRA HAJONG AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MR. D NATH (R-5) MS. N BARMAN (R-5) MR D KALITA (R-5)
38	WP(C)/1017/2022	ASHOK CHOUDHURY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D P BORAH MR. A ROY	MR. B SHARMA SC, RAILWAY
39	WP(C)/1898/2022 FIXED	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
40	<b>WITH</b> WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
41	WP(C)/1936/2022 B/O	MUJAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. K U AHMED	SC, AG (A AND E) SC, WATER RESOURCE
42	WP(C)/4799/2022 B/O	HUNUFA BEGUM <b>Versus</b> THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
43	WP(C)/6391/2022 FIXED	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
<b>ORDERS</b>				
44	WP(C)/387/2014	MD ABUL KASEM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA	GA, ASSAM MR.P S DEKA
45	WP(C)/5075/2014	JAYNAL ABEDIN SK. and 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S C BISWAS MR.S DAS MS.E SHITIRI MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM MR.D DAS SC, BTADC

46	WP(C)/2551/2019 B/O	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
47	WP(C)/1175/2021	LAKHAN HASNU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM MS N NEWME SC, GHC SC, N C HILLS
48	WP(C)/4430/2021 B/O	PADMARAJ RJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) SC, RAILWAY
49	Review.Pet./122/2022 TR.P.(CRL.) 17/2021(D/O), B/O	JESMIN BEGUM <b>Versus</b> FIROJ KHANDAKER	MR. B K DAS MR. M DEKA MR S SARMAH	
50	Cont.Cas(C)/149/2022 FIXED	AMAL BHATTACHARJEE <b>Versus</b> JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
51	I.A.(Civil)/315/2022 <b>in</b> WP(C)/5206/2014	MRS. DEEPA DUTTA <b>Versus</b> STATE OF ASSAM and ORS.	MR. K K DEKA MR. A D CHOUDHURY	SC, PWD
	<b>WITH</b> WP(C)/5206/2014	PRADEEP KUMAR BHUYAN <b>Versus</b> STATE OF ASSAM and ORS.	MR.B D KONWAR MR.R SALOI MRS.J M KONWAR MR.S BARUA	SC, PWD
52	I.A.(Civil)/2431/2022 <b>in</b> WP(C)/1960/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND ANR.	MR. N C DAS	MR D DAS MS. S SARMAH SC, FINANCE
	<b>WITH</b> WP(C)/1960/2022	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF
	<b>WITH</b> I.A.(Civil)/3135/2022 <b>in</b> WP(C)/1960/2022	M/S UMATARA TEA COMPANY AND 3 ORS. <b>Versus</b> BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND 4 ORS. F	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR K TALUKDAR
53	I.A.(Civil)/2845/2022 FIXED <b>in</b> WP(C)/676/2018	THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. <b>Versus</b> M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD 2 ORS	SC, ATEPFO	MR. P K TIWARI
	<b>WITH</b> WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF
54	I.A.(Civil)/2852/2022 <b>in</b> WP(C)/786/2015	PORITOSH BHORODWAJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. P P DUTTA	GA, ASSAM MR. U B SARMA SC, REVENUE
	<b>WITH</b> WP(C)/786/2015	PORITOSH BHORODWAJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	GA, ASSAM(R1-3) MR.R SARMAR-4 MR.P P BARUAH(R-4) MR.U B SARMA(R-4) MS.J DEKA(R-4) MR.G MISHRA(R-4) ASSTT.S.G.I.(R-5)

55	WP(C)/3688/2022 B/O	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
56	WP(C)/3712/2022 B/O	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
57	WP(C)/6718/2022 FIXED	BIPUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM
58	WP(C)/6729/2022 FIXED	BIPUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM
59	WP(C)/6730/2022 FIXED	BIPUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM
<b>STAY MATTERS</b>				
60	WP(C)/539/2022	M/S TRISHUL TRADERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM SC, FOREST
61	WP(C)/3106/2022	ANUP TRADE AND TRANSPORT PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I.
62	WP(C)/4536/2022	MUBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
63	WP(C)/5043/2022	IMAN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN MR. R I DEWAN	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	MACApp./503/2018 (AT 10:30 AM)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI KAILASH KALITA	MR. K K BHATRA MR. R K BHATRA MR. M KASHYAP MS. P HANDIQUÉ	MR. J KALITA (R2) MR. S C PANDIT (R1)
<b>ADMISSION</b>				
2	Crl.Pet./762/2018 WITH LCR 1 FILE	JIAB UDDIN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R-2,3) PP, ASSAM
3	Crl.A./344/2019 WITH OFFICE NOTE	SRI SUNIL KUMAR SAHANI @ SUNIL SAHANI <b>Versus</b> SRI SHEWJI RAI	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA
4	Crl.Pet./754/2019 WITH LCR 1 FILE	NIZAM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
5	<b>WITH</b> Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
6	Crl.Pet./42/2020	KANISHKA HIMATSINGKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS A SAIKIA MR. M BISWAS MS. A KALITA	MR. R DHAR PP, ASSAM
7	Crl.Pet./324/2021 WITH LCR 1 FILE	KAKOLI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	H Z SINGHA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR A A DEWAN (R-2) PP, ASSAM
8	Crl.Pet./493/2021	BODHADITYA DAS AND 3 ORS. <b>Versus</b> NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
9	Crl.Pet./582/2021	AMULYA KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY N ALAM	PP, ASSAM

10	Crl.Pet./600/2021 WITH LCR 2 FILES	UMA SHANKAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. M KECHII	MR H BEZBARUA (R-2) MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) PP, ASSAM
11	Crl.Pet./16/2022 WITH LCR 1 FILE, FIXED	NASIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	PP, ASSAM
12	Crl.A./241/2022	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	MR. B DEKA (R-2) MR P DAS(R-2) MR P PRAWAR(R-2) PP, ASSAM
13	Crl.A./242/2022	MD. MOJIBOR SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH MR D S DEKA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/589/2022 <b>in</b> Crl.A./242/2022	MOJIBOR SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D S DEKA	PP, ASSAM
14	Crl.Pet./253/2022 WITH LCR 1 FILE, FIXED	RASHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
15	Crl.A./258/2022 WITH LCR 2 FILES	SRI PYASENG CHOWLU <b>Versus</b> MRS. USHA SHYAM DIHINGIA	MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR R DAS MR. P M KALITA
16	Crl.Pet./512/2022 WITH LCR 3 FILES	ABDUL JALIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	MR F KHAN (r-2) MR U CHAUDHURY (r-2) MS BISMITA BARMAN (r-2) PP, ASSAM
17	Crl.Pet./594/2022 WITH LCR 1 FILE, FIXED	UTASAV KADAM <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. S C KEYAL MR Z KAMAR MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	MS. S SARMA MS. N M DEKA PP, ASSAM
18	Crl.Pet./944/2022 FIXED	DR. PARIMAL CHANDRA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
19	Crl.Pet./953/2022 FIXED	MD. JIALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	PP, ASSAM
<b>ORDERS</b>				
20	Crl.A./334/2018 WITH OFFICE NOTE, LCR 2 FILES	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS L R NAG MR. S BANIK MS K ZEME	MR. D N BORAH(R-2) PP, ASSAM
	<b>WITH</b> Crl.A./216/2017	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S BANIK MR.H GUPTA MS.R M SARMAH	MR.H SARMA(R-2) MR. B SARMA(R-2) PP, ASSAM
22	Crl.L.P./43/2020 FIXED <b>in</b> Crl.A./7821/2019 <b>WITH</b> Crl.A./7821/2019 (Filing Number) <b>WITH</b> I.A.(Crl.)/502/2020	ENFORCEMENT DIRECTORATE <b>Versus</b> SAJIDUR RAHMAN @ MUNNA AND 3 ORS.  ENFORCEMENT DIRECTORATE <b>Versus</b> SAJIDUR RAHMAN @ MUNNA AND 3 ORS.  ENFORCEMENT DIRECTORATE <b>Versus</b> SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN  MRS. A GAYAN	MR. P P BORTHAKUR (R2)  M KATAKY (r-4) MR. P P BORTHAKUR (r-2) MAYUR DAS (r-2) MS IVY HUSSAIN (r-2) MS A HUSSAIN (r-2)

23	I.A.(CrI.)/573/2020 in CrI.A./2563/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD <b>Versus</b> SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A K GUPTA MR. R S MISHRA
	<b>WITH</b> CrI.A./2563/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD <b>Versus</b> SRI SUKHRAM GOWALA		
	<b>WITH</b> CrI.L.P./51/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD <b>Versus</b> SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
24	CrI.L.P./9/2021 WITH OFFICE NOTE in CrI.A./2591/2021	BHASKAR TALUKDAR <b>Versus</b> SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	
	<b>WITH</b> CrI.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR <b>Versus</b> SYED MATIUR RAHMAN A	MR. P P DUTTA	
25	CrI.L.P./39/2022 WITH OFFICE NOTE in CrI.A./78/2022	SMTI SUSHILA DEVI SARMA <b>Versus</b> GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
	<b>WITH</b> CrI.A./78/2022	SUSHILA DEVI SARMA <b>Versus</b> GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
26	CrI.L.P./48/2022 WITH OFFICE NOTE in CrI.A./5866/2022	CENTRAL BUREAU OF INVESTIGATION . <b>Versus</b> SURANJAN DAS AND 18 ORS.	MR. S C KEYAL SC, CBI	
	<b>WITH</b> CrI.A./5866/2022 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION, <b>Versus</b> SURANJAN DAS AND 18 ORS.	SC, CBI	
27	CrI.A./196/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED	BINOD TAID <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
28	CrI.Pet./256/2022 WITH LCR 1 FILE, B/O	SETAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MD E AHMED	PP, ASSAM
29	CrI.Pet./370/2022	JITU BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
30	I.A.(CrI.)/615/2022 WITH OFFICE NOTE, FIXED in CrI.A./253/2022	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> CrI.A./253/2022	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	CrI.Pet./773/2022 B/O	PINTU SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS C BURAGOHAIN	PP, ASSAM
32	CrI.Pet./931/2022 FIXED	RAJU OJAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. M HUSSAIN MR B TALUKDAR	PP, ASSAM
33	CrI.Pet./946/2022 FIXED	BUDDHESWAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR A S SK	PP, ASSAM
34	CrI.Pet./947/2022 FIXED	BIKRAM KUMAR SONAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J LASKAR MR R DAS	PP, ASSAM



**HEARING**

35	Crl.A./64/2016 WITH LCR 3 FILES, P.B.-1, FIXED	MUSTT KHAIRUNNESSA <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.I A HAZARIKA MR. R MAZUMDAR MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK	DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM
36	Crl.A./236/2017 WITH LCR 3 FILES	RAM NARAYAN SAH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
37	Crl.Pet./185/2018 WITH LCR 1 FILE, FIXED	RITAMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MR. M PANDIT MS. S G MOMIN	MR. N HOQUE MR. N HOQUE MR. S BANIK (R2) PP, ASSAM
38	Crl.A./47/2020 WITH LCR 4 FILES	HOLIRAM BORA @ BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
39	I.A.(Crl.)/588/2020 WITH LCR 4 FILES <b>in</b> Crl.A./218/2020 <b>WITH</b> Crl.A./218/2020	ROSHEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
40	Crl.Pet./600/2020 B/O	ROSHEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
41	Crl.Pet./34/2022	GAGAN CHANDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. T CHUTIA MS M DAS	PP, ASSAM
42	Crl.A./163/2022 WITH LCR 5 FILES	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI RAJIVCHETIA	MR. S C KEYAL	
43	Crl.A./112/2022	FARID ALI @ FARIZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR R ALI	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
43	Crl.Pet./112/2022	YOUDHISTRA BHAMA <b>Versus</b> STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
44	<b>WITH</b> Crl.Pet./316/2022	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
45	Crl.Pet./627/2022 WITH LCR 1 FILE	JABED ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2943/2022	ANIRBAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
2	Bail Appln./2955/2022	LOTFOR RAHMAN @ ROCKY <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
<b><u>MOTION</u></b>				
3	Crl.Rev.P./203/2022	DINESH KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B DEVI G. R. SINGHA	PP, ASSAM
4	Crl.Rev.P./533/2022	MD. SHAH ALOM BHUYAN <b>Versus</b> MUSTT. JOYMAN NESSA @ KHATUN AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	PP, ASSAM
5	Crl.Rev.P./534/2022	SHAHZAHAN ALI @ AMIN <b>Versus</b> SABINA EASMIN	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	
6	Crl.Rev.P./535/2022	ALTAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
7	Crl.Rev.P./537/2022	DIPEN BORUAH <b>Versus</b> SANGITA SAIKIA BARUAH	H A AHMED MR. R ALI MR R ISLAM	
8	Crl.Rev.P./538/2022	CHANDAN GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/690/2022 <b>in</b> Crl.Rev.P./538/2022	CHANDAN GOALA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
9	AB/3077/2022 FIXED	JENIFAR NASREEN MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MS S DEV MR J MAHANTA	PP, ASSAM

10	AB/3280/2022	BIDISHA DEVI <b>Versus</b> THE STATE OF ASSAM	MR D C K HAZARIKA MS J KALITA	PP, ASSAM
<b>ADMISSION</b>				
11	Crl.Pet./1403/2019 WITH LCR 2 FILES	PANKAJ KHATANIAR @ KATANIAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
12	Crl.Rev.P./114/2020	DWIPEN RABHA <b>Versus</b> SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ
13	Crl.Rev.P./249/2021 WITH LCR 4 FILES	MD. TAHIRUL ISLAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI	MR. S NATH(R-2) PP, ASSAM
14	Crl.Pet./496/2021	MEOHOU NAMCHOOM <b>Versus</b> STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. DITUL DAS CAPT. D VARMA	MR. R DUBEY (r-2,3) MS. A B KAYASTHA (r-2,3) MR. A N I HUSSAIN (r-2,3) MR. R RAHMAN PP, A P
15	Crl.Pet./714/2021 WITH LCR 1 FILE	KAJI HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
16	Crl.Rev.P./41/2022 WITH LCR 1 FILE	MD. RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MR A U AHMED (R2, LEGAL AID COUNSEL) PP, ASSAM
17	Crl.Pet./102/2022	MD RAFIK ALI @ RAFIKUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
18	Crl.Rev.P./419/2022 WITH LCR 2 FILES, B/O	MD. ABDUL MOZID <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	Bail Appln./2623/2022 FIXED	AMIRUL ISLAM @ MD. AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
20	Bail Appln./2746/2022 FIXED	GAUTAM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
21	Bail Appln./2753/2022 FIXED	JINA BEGUM @ BHARATI BARUAH @ BINA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
22	Bail Appln./2846/2022 FIXED	NABIR ISLAM @ NABIN ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
23	Bail Appln./2877/2022 FIXED	MINTU RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
24	AB/4214/2021	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
25	AB/1164/2022	RANJITA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI <b>Versus</b> THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. N N B CHOUDHURY MR. M HUSSAIN MR D KALITA MR S DAS PP, ASSAM
26	AB/1564/2022 FIXED	MOJNUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
27	AB/1749/2022 FIXED	BALWAN BHAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
28	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
29	AB/2441/2022	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
30	AB/2563/2022 FIXED	LUCKY HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
31	AB/2755/2022 FIXED	SUBHAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. C K NATH MR. S MUNIR MR. S MUNIR MR. B SHARMA	PP, ASSAM
32	AB/2818/2022 FIXED	SOHOR BHANU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
33	AB/2914/2022 FIXED	AJIBOR RAHMAN @ AZIBAR ALI KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
34	AB/2992/2022 FIXED	APURBA KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR P H KONWAR	PP, ASSAM
35	AB/3037/2022 FIXED	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MS S DAS	PP, ASSAM
36	AB/3062/2022 FIXED	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
37	AB/3209/2022 FIXED	MOHIDUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
<b><u>ORDERS</u></b>				
38	CrI.L.P./24/2014 IN CRL.A. SL.NO. 2296/2014, WITH OFFICE NOTE, LCR 2 FILES, FIXED	AMAR JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR. D BORA MR.A J RAJKHOWA	PP, ASSAM
39	<b>WITH</b> CrI.M.C./486/2014	AMAR JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
40	CrI.A./311/2014 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI SURAJIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR.S SINHA	PP, ASSAM
41	CrI.A./123/2019 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SRI DIPAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM

42	I.A.(CrI.)/503/2019 FIXED <b>in</b> CrI.A./248/2019 <b>WITH</b> CrI.A./248/2019	SRI HARI PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM
		HARI PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
43	I.A.(CrI.)/686/2022 <b>in</b> CrI.Rev.P./9018/2022  <b>WITH</b> CrI.Rev.P./9018/2022 (Filing Number)	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
		AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR. A CHOUDHURY	
44	I.A.(CrI.)/687/2022 <b>in</b> CrI.A./8703/2022  <b>WITH</b> CrI.A./8703/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE <b>Versus</b> KAUSHIK DEB	MR. S K GHOSH MS F AHMED	
		PARIMAL CHANDRA ACHARJEE <b>Versus</b> KAUSHIK DEB E	MR. S K GHOSH	
45	CrI.L.P./61/2022	PARIMAL CHANDRA ACHARJEE <b>Versus</b> KAUSHIK DEB	MR. S K GHOSH MS F AHMED	
46	I.A.(CrI.)/688/2022 <b>in</b> CrI.Rev.P./536/2022  <b>WITH</b> CrI.Rev.P./536/2022	JOYDEV NATH @ JAYDEEP NATH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MD NAZIR AHMED MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
		JOYDEV NATH @ JAYDEEP NATH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MD NAZIR AHMED MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
47	CrI.Pet./834/2022 FIXED	M/S GR TRADERS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
<b>HEARING</b>				
48	CrI.Rev.P./254/2018 WITH LCR 5 FILES, FIXED	SAFAR ALI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A HUSSAIN MR. H A AHMED	MR M AHMED (R2) PP, ASSAM
<b>STAY MATTERS</b>				
49	CrI.Rev.P./426/2016 WITH LCR 3 FILES  <b>WITH</b> I.A.(CrI.)/533/2016 <b>in</b> CrI.Rev.P./426/2016	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRAR-1 PP, ASSAM
		SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	PP, ASSAM
50	CrI.Rev.P./421/2016  <b>WITH</b>	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1) PP, ASSAM
51	CrI.Rev.P./422/2016	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	PP, ASSAM

**WITH**  
I.A.(CrI.)/534/2016  
**in** CrI.Rev.P./422/2016

SUPRIYA DEY  
**Versus**  
IKBAL HAZARIKA @ IKBAL HUSSAIN  
HAZARIKA and ANR.

MRG P BHOWMIK  
MR.D KALITA  
MS.M KALITA

PP, ASSAM

52 CrI.Rev.P./224/2018  
WITH LCR 1 FILE

JAYANTA CHARINGIA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. B CHETIA  
MR. M KALITA  
MR. J HATIMURIA

PP, ASSAM

53 CrI.Rev.P./225/2022  
WITH LCR 1 FILE

SATISH HARLALKA  
**Versus**  
WAZIDUR RAHMAN AND ANR.

MR. S AGARWAL

MR D GOSWAMI  
MR R D GOSWAMI  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022